



REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

SPL-2, 5th Phase, RIICO Ind. Area, Kishangarh
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File No. RO KSG/Legal-91/ 1015

Date: 29-07-2025

The Registrar,
Hon'ble National Green Tribunal,
Central Zonal Bench,
Bhopal (M.P.)

Sub:- Factual and Action Taken Report of the Joint Committee constituted by the Hon'ble NGT, Central Bench, Bhopal vide order dated 30.05.2025 in Original Application No. 80/2025 Babulal Sahoo Vs Central Pollution Control Board & Others.

Ref:- Hon'ble NGT order dated 30.05.2025.

Sir,

With reference to above subject matter, it is submitted that the Hon'ble Tribunal vide order dated 30.05.2025 directed the joint committee to submit factual and action report through email ngtczbbho-mp@gov.in.

In compliance of the directions passed by this Hon'ble Tribunal, the joint committee report is being submitted for kind perusal of the Hon'ble Tribunal.

Enclosures: As above

Yours sincerely

(Nidhi Khandelwal)
SEE & Regional Officer

Joint Inspection Report of the Committee

Submitted in reference to

Hon'ble Nation Green Tribunal, Central Zone Bench, Bhopal

Order dated 30.05.2025

In the matter of Original Application No. 80/2025 (CZ)

Babulal Sahoo vs. CPCB & Ors.

Members of the Committee:

1. Smt. Padma Devi , SDM, Ajmer (Representative of the District Magistrate, Ajmer)
2. Ms. Nidhi Khandelwal, SEE & Regional Officer, RSPCB, Kishangarh (Representative of SPCB, Rajasthan)

Table of Annexures

| Annexure No. | Document |
|--------------|--|
| 1 | Copy of revenue record regarding Khasra Nos. |
| 2 | Copy of AMC letter dated 24.06.2009 regarding year of construction of the property |
| 3 | Copy of AMC letter dated 28.11.2017 regarding land conversion |
| 4 | Copy of CTE & CTO issued by RSPCB |
| 5 | Copy of map showing total covered area of the Hotel |
| 6 | Copy of Hotel license, Restaurant license and Fire NOC issued by AMC |
| 7 | Copy of Hotel occupancy report, water consumption record and tanker supply record |
| 8 | Copy of ASI letter dated 31.01.2025 |
| 9 | Copy of compost machine bill |
| 10 | Copy of receipt of payment made to AMC for collection of MSW |
| 11 | Photographs of site visit |

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**Joint Inspection Report of the Committee
constituted by Hon'ble NGT in the matter of
OA No. 80/2025 (CZ) Babulal Sahoo vs. CPCB & Ors.**

Hon'ble National Green Tribunal Central Zonal Bench, Bhopal, vide its order dated 30.05.2025 in Original Application No. 80/2025 Babu Lal Sahoo Versus Central Pollution Control Board & Ors" directed *inter alia* as follows :-

"We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of :-

- i. One representative from District Magistrate, Ajmer, Rajasthan.*
- ii. One representative from State Pollution Control Board, Rajasthan.*

The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support."

In compliance of the Hon'ble NGT, Central Zonal Bench, Bhopal, order dated 30.05.2025, a Joint committee was constituted as per nominations received from concerning departments. The committee consists of the following members –

1. Smt. Padma Devi, SDM, Ajmer
2. Ms. Nidhi Khandelwal, SEE & Regional Officer, RSPCB, Kishangarh (Nodal Officer)

The committee members visited M/s Hotel Merwara Estate on 08.07.2025 to verify the factual status on the allegations raised. The President of the hotel, Dr. Satish Arora, was present with the Committee during the visit.

A. Allegations made in the Original Application

As per the Hon'ble NGT dated 30.05.2025, the committee verified the factual status on the following issues raised by the applicant –

1. M/s Hotel Merwara Estate is operating commercial establishment having 5 hotels and banquet halls on Khasra No. 1840-1844 measuring approx. 8.30 bigha, near Ana Sagar Baradari, which is a "No Construction Zone".
2. The hotel is being operated without Environmental Clearance from SEIAA and

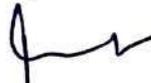
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consent to establish & consent to operate from RSPCB.

3. The hotel has not obtained permission from CGWA for ground water abstraction.
4. The hotel has been constructed without permission of the concerned authority.
5. The hotel is carrying out unregulated discharge of pollutants in the air, water and environment.
6. The hotel is discharging its wastewater directly into Ana Sagar Lake.
7. The hotel has carried out illegal construction without permission of ASI.

B. Observations made during the visit dated 08.07.2025 of M/s Hotel Merwara Estate and facts in the matter

1. M/s Hotel Merwara Estate is a partly heritage and partly constructed hotel on Khasra No. 1840 and 1841. Copy of revenue record in this regard is enclosed at Annexure – 1. As per letter dated 24.06.2009 of Ajmer Municipal Corporation (AMC), the hotel property was constructed prior to 1934. Copy of the letter dated 24.06.2009 is enclosed at Annexure – 2. Subsequently, the owner got the land converted for commercial purpose vide AMC letter dated 28.11.2017. Copy of conversion letter is enclosed at Annexure – 3.
2. Only one hotel is running in the premises, which has 47 rooms along with ancillary facilities, viz., 1 Restaurant (50 seated), Banquet Hall, Swimming Pool, etc. The Hotel has obtained Consent to Establish and Consent to Operate under the Air Act, 1981 and the Water Act, 1974 from RSPCB, vide letters dated 18.04.2017. Consent to operate of the unit is valid up to 31.12.2026. Copy of consent to establish and consent to operate under the Air and the Water Acts is enclosed at Annexure – 4. As per the map approved by AMC, total covered area of the hotel is 4676.05 sqm., which is less than 20,000 sqm. Accordingly, the Hotel is not required to obtain Environmental Clearance under the EIA Notification, 2006. Copy of the map is enclosed at Annexure – 5.
3. The unit has valid licenses from Ajmer Municipal Corporation for Hotel (50 Rooms) and restaurant (50 seats) along with Fire NOC. During inspection, it was observed that the Hotel is using only 47 rooms for commercial purposes, while remaining 3 rooms are used as a dormitory for drivers accompanying the guests. These rooms are very small, do not have attached washrooms and the ceiling height is approx. 7 feet, which make it inhabitable for guests. The Hotel representative informed that they do not charge drivers for these rooms. Copy of Hotel License, Restaurant License and

Fire NOC is enclosed at Annexure – 6.

4. Source of fresh water is an old well situated in hotel premises & outside tankers as per requirements. The well situated within the premises serves as the source of water as well as storage tank for fresh water. It is provided with water flow meter and logbooks are maintained for total water consumption & outside water supply.

On examining the log books/ records of the hotel, it was found that on the days of low occupancy (up to approx. 50 %), the water consumption of the Hotel is less than 10 KLD which is met through well. As the ground water consumption of the hotel is less than 10 KLD, hence, CGWA permission is not required. However, on the days of higher occupancy (>50%), the Hotel fulfills its balance water requirement through outside tankers, which are emptied in the well and then water is drawn from the well, quantity of which is duly recorded in the water flow meter. Maximum water consumption of the hotel is 20 KLD. Copy of occupancy report, record of total water consumption and record of tanker supply is enclosed at Annexure – 7.

5. The wastewater generated from the hotel is treated through Sewage Treatment Plant (STP) of 15 KLD Capacity, which is adequate. The unit has provided separate electromagnetic flow meter at the inlet and outlet of sewage treatment plant to record actual flows on a daily basis. The unit has installed separate energy meter also to record the daily energy consumption of the sewage treatment plant on daily basis. It was informed that the treated waste water is used for plantation/ horticulture activities within the premises. Also, as per Google Earth, Ana Sagar Lake is located at an aerial distance of approx. 87.6 m from the Hotel, and there is a road and a garden between the lake and hotel. No discharge of waste water from the hotel was observed into the lake.
6. During inspection, no new construction was observed within the premises. However, the hotel representative informed that floor of the patio was changed, for which, the hotel has permission from ASI. Copy of the ASI letter dated 31.01.2025 is enclosed at Annexure – 8.
7. The hotel has also installed a DG Set of 125KVA having valid consent to establish and consent to operate, with stack of adequate height and acoustic enclosure as per the specified norms.
8. The unit segregates the solid waste generated from the hotel into wet waste and dry waste as per provisions of the Solid Waste Management Rules, 2016. Segregated

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wet waste (food waste) from the solid waste is treated in organic waste composting machine installed in the hotel and compost, thus formed, is used as manure for plantation within the hotel premises. Copy of compost machine bill is enclosed at Annexure – 9. The generated dry waste is transported/disposed of through AMC, for which the unit pays annual fee AMC. Copy of receipt of payment made to AMC for FY 2025-26 is enclosed at Annexure – 10.

9. The hotel has provided adequate green belt cover within in the premises.

Photographs of the site visit are enclosed at Annexure – 11.

C. Conclusion

- i. The Hotel is being operated with required permissions.
- ii. No irregularities were found in the operation of the hotel during inspection.


(Nidhi Khandelwal)
SEE & Regional Officer, RSPCB,
Kishangarh


(Padma Devi)
SDM, Ajmer

| नाम खनिज खेतों की | क्षेत्रफल | मृदा भूमि वर्ग | जमावन्दी की संख्या | प्रति | नाम खनिज खेतों की | क्षेत्रफल | मृदा भूमि वर्ग | जमावन्दी की संख्या | प्रति |
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| १८३७ मिन | १) २ | पिल्ना | १ | नग | १८४६ | ४) | पहाड़ी | १ | |
| १८३८ | ॥॥) | बरडा | १ | | १८४७ | ४-१०) | धर्मशाला | १ | |
| १८३९ | १॥) | पहाड़ी | ६४८ | | १८४८ | ३-१०) | रास्ता | १ | |
| १८४० मिन | १) २ | आबादी | ३७५ | | १८४९ | ३) | पहाड़ | १ | |
| १८४० मिन | २-१०) | मस्जिद | २१६ | | १८५० | १) १.१० | धर्मशाला | १ | |
| १८४१ मिन | ६१) | कोठी | ३७५ | | १८५१ | ॥॥) १.१० | सड़क | ६४८ | |
| १८४१ मिन | १) १.१० | कोठी | १ | | १८५२ | २-१०) | मंदिर | ६४८ | |
| १८४२ | १) १.१० | सादेन | ६४८ | | १८५३ | १) | आबादी | ३०१ | |
| किला ११ | १२॥॥ २ | | | | किला ११ | १॥) | | | |

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| खेत व जगदलनी की संख्या | खतीनी की संख्या | जम पट्टी की संख्या व नाम मालकांचा नाव (Tribute) व राजस्व | पूरी अधिकारी (जमीनदार, जगदलनी, खेतदार वा अधिकार विभाग अधिकारी) | जम पूरा विभाग अधिकारी | खेत संख्या | खेत क्षेत्र | खेत क्षेत्र | खेत क्षेत्र | पूरी कर व अधिकारी |
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कार्यालय नगर निगम अजमेर

क्रमांक :- एम.बी. 342

दिनांक :- 23-6-2009

श्री तोलाराम/नथमल प्रा.लि.

दौलतबाग, अजमेर

विषय :- आपके आवेदन पत्र दिनांक 29-5-09 के कम में

विषयान्तर्गत आपके द्वारा प्रस्तुत आवेदन पत्र के कम में लेख है कि नगर निगम अजमेर में उपलब्ध रिकार्ड अनुसार भागचन्द्र की कोठी (टीकम निवास) पूर्व वर्षों में निर्मित भवन का रिवाइज्ड मानचित्र वर्ष 1944, 1946 एवं 1947 में स्वीकृत करवाया गया था।

23/6/09
साचिव

नगर निगम अजमेर



ATTESTED

(B.S. RATHORE)
NOTARY AJMER
23/6/09

D/B.H./Tanveer Sir

कार्यालय नगर निगम अजमेर

क्रमांक :- एम.बी. 344

दिनांक : १५-६-२००९

श्री तोलाराम/नथमल प्रा.लि.
दौलतबाग, अजमेर।

विषय :- आपके आवेदन पत्र दिनांक 1-6-09 के क्रम में ।

विषयान्तर्गत आपके द्वारा प्रस्तुत आवेदन पत्र के क्रम में लेख है कि नगर निगम अजमेर में उपलब्ध रिकार्ड के अनुसार सर राय बहादुर सेठ भागचन्द जी सोनी की कोठी (टिक्म निवास) वर्तमान में होटल मेरवाड़ा एस्टेट वर्ष 1934 से पूर्व की निर्मित सम्पति है।

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सचिव १५/६/०९

नगर निगम अजमेर
नगर निगम, अजमेर



कार्यालय नगर निगम, अजमेर

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पृथ्वीराज मार्ग, अजमेर

दूरभाष-0145-2429953, फ़ैक्स-0145-2433813, Email-ajmermc@gmail.com, web-www.ajmermc.org

क्रमांक : ननिअ/2017-18/भू.उ.प./334

दिनांक : 28.11.17

भू-उपयोग परिवर्तन आदेश

श्री तोलाराम/नथमल करते श्री विजय सोगानी, निवासी- टीकम निवास, दौलत बाग अजमेर, ने दौलत बाग स्थित अपनी सम्पत्ति (भाकचंद की कोठी, खसरा नं. 1840-41 का भाग) क्षेत्रफल 911 वर्गगज भूमि का आवासीय से व्यावसायिक भू-उपयोग परिवर्तन चाहा गया था। नगर निगम स्तरीय भू-उपयोग परिवर्तन समिति की बैठक दिनांक 05.09.2008 के प्रस्ताव संख्या 96 पर लिये गये निर्णयानुसार 911 वर्गगज भूमि का आवासीय से व्यावसायिक भू-उपयोग परिवर्तन करने का निर्णय लिया गया था। आवेदक द्वारा भू-उपयोग परिवर्तन शुल्क रुपये 3,00,000 (तीन लाख रुपये मात्र) दिनांक: 13.10.2006 से एवं रुपये 5,00,000 (पांच लाख रुपये मात्र) दिनांक : 14.02.2007 से एवं शेष राशि 10,22,480 (दस लाख बाईस हजार चार सौ अस्सी रुपये मात्र) दिनांक: 29.01.2010 से अर्थात् कुल रुपये 18,22,480 (अठारह लाख बाईस हजार चार सौ अस्सी रुपये मात्र) नगर निगम कोष में जमा करा दिये गये थे। दिनांक 01.07.2017 को एम्पावर्ड कमेटी की बैठक के प्रस्ताव संख्या 68 में प्रकरण पुनः विचारार्थ रखा गया था। एम्पावर्ड कमेटी ने सर्वसम्मति से निर्णय लिया कि भू-उपयोग परिवर्तन का आदेश जारी किया जावे। अतः 911 वर्गगज भूमि का आवासीय से व्यावसायिक भू-उपयोग परिवर्तन के पश्चात् उक्त श्री तोलाराम/नथमल वास्ते श्री विजय सोगानी द्वारा नगरीय विकास कर की राशि प्रति वर्ष नियमानुसार नगर निगम, अजमेर में जमा करवायी जायेगी।

उक्त भू-उपयोग परिवर्तन आदेश को स्वामित्व संबंधी दस्तावेज नहीं माना जावे।

1. कि स्वामित्व के हक के सम्बन्ध में निगम किसी भी प्रकार से उत्तरदायी नहीं होगी बल्कि भविष्य में स्वामित्व को लेकर किसी भी विवाद के उत्पन्न होने पर आवेदनकर्ता/प्रार्थी की ही व्यक्तिगत जिम्मेदारी होगी तथा किसी भी प्रकार के तथ्य छुपाये जाकर यदि यह स्वीकृति प्राप्त की जाती है तो आवेदन इसके लिए विधि के प्रावधानों के तहत दण्डित किया जा सकेगा तथा भू-उपयोग परिवर्तन आदेश स्वतः ही निरस्त हो जायेगा/समझा जायेगा।
2. कि आवेदक आवेदित भूमि के भू-उपयोग परिवर्तन के संबंध में सभी प्रकार के शुल्क तथा देय राशि नियमानुसार जमा करायेगा तथा भविष्य में यदि कोई राशि बकाया निकलती है तो आवेदक को राशि जमा करवानी होगी।
3. कि प्रार्थी मौके पर निर्मित निर्माण को हटाकर ही नियमानुसार वर्तमान में प्रचलित/सजस्थान भवन विनियम 2013 के प्रावधानों के तहत वरिष्ठ नगर नियोजक, अजमेर जोन अजमेर द्वारा निर्धारित मानदण्डों व राय पर नगर निगम, अजमेर द्वारा पूर्व स्वीकृति प्राप्त करके ही निर्माण करेगा।
4. कि मौके पर पूर्व में किये गये निर्माण/निर्मित भवन का व्यावसायिक उपयोग नहीं करेगा तथा यह आदेश वर्तमान में मौके पर किए निर्माण के व्यावसायिक उपयोग करने पर निष्प्रभावी होगा अर्थात् निर्मित निर्माण का व्यावसायिक उपयोग इस आदेश के तहत नहीं किया जा सकेगा।

5. इस मू-उपयोग परिवर्तन के आदेश जारी करने की दिनांक से 2 वर्ष की अवधि में परिवर्तन मू-उपयोग के अनुसार न्यूनतम 25 प्रतिशत निर्माण कार्य नियमानुसार स्वीकृति प्राप्त कर करना आवश्यक होगा। परन्तु यह भी कि उक्त अवधि में 25 प्रतिशत निर्माण कार्य पूर्ण नहीं किया गया हो तो संबंधित निकाय द्वारा मू-उपयोग परिवर्तन शुल्क की 10 प्रतिशत राशि प्रतिवर्ष शास्ती के रूप में कसूल की जावेगी किन्तु उक्त अवधि 2 वर्ष तक बढ़ायी जा सकेगी। यदि आवेदन द्वारा मू-उपयोग परिवर्तन आदेश जारी होगी कि दिनांक से 4 वर्ष की अवधि में भी निर्माण कार्य पूर्ण नहीं करवाया गया है तो मू-उपयोग परिवर्तन आदेश स्वतः निरस्त मान लिया जावेगा तथा आवेदक को पुनः मू-उपयोग परिवर्तन हेतु नवीन रूप से आवेदन प्रस्तुत करना होगा।
6. आवेदन द्वारा उपरोक्त शर्तों की पालना नहीं किए जाने की स्थिति में आवेदित भूमि पर स्थित निर्माण कार्य को अवैध माना जायेगा तथा नगर निगम अजमेर उसे हटाने के लिये नियमानुसार कार्यवाही कर सकेगा।
7. मू-उपयोग परिवर्तन के पश्चात् भूमि विकास/निर्माण कार्य के सम्बन्ध में राज्य सरकार तथा नगर निगम अजमेर द्वारा समय-समय पर जारी दिशा-निर्देश/आदेश/उपविधियां/ नियम रेग्युलेशन आदि के निर्धारित मानदण्ड लागू होंगे। जब तक अन्यथा आदेश न हो।
8. संलग्न नक्शे में दर्शित भूमि पर सैट बैक नियमानुसार छोड़ने होंगे। सैट बैक में किसी भी प्रकार का निर्माण अनुज्ञेय नहीं है।

उपायुक्त
नगर निगम, अजमेर

क्रमांक : नमिअ/मु.उ.प/2017-18/

दिनांक :

1. श्री दौलतबाग/नथामल वारसे श्री विजय सोमानी, निवासी- टीकम गिवास, दौलत बाग अजमेर,

उपायुक्त
नगर निगम, अजमेर

| | | |
|-------|--|--|
| क.सं. | एजेण्डा नम्बर | एम-96 |
| 1 | करबे/शहर का नाम | अजमेर |
| 1 | आवेदक का नाम | श्री. तोलोराम / नथमल |
| 2 | खसरा नं./भूखण्ड नं. मध्य मर्म/कोलोनी | महावीर राकिल के पास, खसरा सं. 1840-41 का भाग अजमेर |
| 3 | क्षेत्रफल | 911 वर्गगज |
| 4 | संदर्भित भूमि का लेण्ड यूज प्लान में दर्शाया गया उपयोग | आवासीय |
| 5 | आवेदक द्वारा प्रस्तावित भू उपयोग | व्यावसायिक |
| 6 | भू-स्वामित्व की स्थिति | वैध |

7. अन्य सूचना :

1. भू उपयोग परिवर्तन हेतु दैनिक समाचार पत्रों में दिनांक 13.03.06 को आपत्ति सूचना प्रकाशित की गई। जिसके विरुद्ध कोई आपत्ति प्राप्त नहीं हुई।
2. प्रश्नगत स्थल निजी स्वामित्व की भूमि भाग घन्ट की कोठी परिसर में दो रकबाएँ 711 वर्ग एच 200 वर्ग कुल 911 वर्गगज भूमि का उपयोग कमरा: हाटल एवं सेनारह स्थल हेतु चढ़ाया गया है।
3. प्रश्नगत स्थल निजी स्वामित्व के परिसर में स्थित है। सांख्यिक नक्शा सं: जिसका कोई संबंध नहीं है। सडक मार्गाधिकार का प्रमाण नहीं है।
4. स्वामित्व दस्तावेज हेतु प्रार्थी द्वारा प्रस्तुतित उक्त एच परिसर का एच जमीन खसरा सं. 1840 एवं 1841 को प्रस्तुत की है जो सडक मार्ग मध्य की नाम दर्ज है। एच सं. 1840 एवं 1841 का एच जमीन का क्या किया गया है। जो भी भूमि पंजियन की प्रति संलग्न की है। महसूलद्वारा अजमेर की एच सं. 1840 एवं 1841 के अन्तर्गत प्रस्तावित भूमि की स्वामित्व की भूमि है।
5. वरिष्ठ नगर नियोजक द्वारा महावीर राकिल अ अजमेर, वाराह नगर नियोजक 120 व 160 वर्गगज के अन्तर्गत द्वारा उक्त सडक का मार्गाधिकार 100 फीट निर्धारित किया गया है। नोका रिपोर्ट एवं अनुशंका - टीम द्वारा नोका दस्तावेज नोका पर आने पर स्वीकृत नगर निर्माण किया गया प्रस्ताव दस्तावेज प्रस्तुत नहीं करने पर स्वीकृति परिसर की एच की वरिष्ठ नगर नियोजक अजमेर की सीमाशास्त्र एच एवं प्रस्तावित भूमि निजी स्वामित्व की भूमि नगर निर्माण का भाग है। एच मुख्य सडक सं 200 मिटर एच परिसर दिशा कोठी के निजी परिसर में है। निम्नानुसार स्वीकृत नगर निर्माण का दस्तावेज अना करवाने की प्रति पर भू उपयोग परिवर्तन किये जाने के निर्णय हेतु समिति के संकक्ष प्रस्तुत है।

समिति द्वारा विचार विमर्श किया गया बांदा विचार विमर्श निम्नांकित शर्तों पर भू उपयोग परिवर्तन किये जाने की स्वीकृति प्रदान की गई :-

1. समिति द्वारा सडक मार्गाधिकार निर्धारित किया गया है उक्त सडक मार्गाधिकार का राज्य सरकार से अनुमोदन होने के उपरान्त ही भू उपयोग परिवर्तन प्रमाण पत्र जारी किया जावेगा भू उपयोग परिवर्तन उक्त अनुमोदन के अध्याधीन होगा।
2. यह प्रश्नगत भूमि के उपयोग परिवर्तन की स्वीकृति है। इस स्वीकृति का आवंटित भूमि के स्वामित्व के संबंध में प्रमाण के रूप में नहीं माना जावेगा। स्वामित्व के लिए वेन ऑफ दस्तावेज प्रस्तुत करने एवं स्वामित्व प्रमाणित होने पर ही भू उपयोग प्रमाण पत्र जारी किया जावेगा।
3. आंगुक्त नगर निगम अजमेर द्वारा भू उपयोग प्रमाण पत्र जारी करने से यह सुनिश्चित किया जावे कि उक्त प्रकरण में भू उपयोग परिवर्तन संबंधित कोई विधिक नीतिगत रोक तो नहीं है।
4. नगर निगम द्वारा प्रार्थी से नियमानुसार वाह्य विकास शुल्क एवं अन्य देय शुल्क की राशि वसूल की जावेगी।
5. शहरी विकास से संबंधित नियमों जैसे सब डिविजन रूल्स, पुनर्गठन नियम, भवन उपनियम आदि की पालना आयुक्त नगर निगम द्वारा स्वयं के स्तर पर करनी सुनिश्चित किया जावेगा।
6. भू उपयोग परिवर्तन होने के पश्चात नियमानुसार भवन उपनियमों के निर्धारित मापदण्डों के अनुसार निर्धारित सेट बैक, पार्किंग एफ.ए.आर. ऊंचाई दशादी हुए मानवित्व स्वीकृत करवाना अनिवार्य है।
7. नियमानुसार प्रश्नगत भूमि हेतु उपविभाजन स्वीकृत करवाना होगा एच भवन नियम 2001 एच समझौता नियम 1966 के निर्धारित मापदण्ड अनुसारी निर्माण का नियमन करवाकर समझौता राशि व अन्य देय शुल्क अना करवाना होगा।

सचिव
नगर निगम, अजमेर

मुख्य कार्यकारी अधिकारी
नगर निगम, अजमेर

महापौर
नगर निगम, अजमेर



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Annexure - 4

File No : F(Tech)/Ajmer(Ajmer)/2811(1)/2016-2017/327-328

Order No : 2017-2018/Kishangarh/5566

Date: 18/04/2017

Unit Id : 84184

M/s HOTEL MERWARA ESTATE

Bhagchand Ji Ki Kothi,Near Daulat Bagh,Mahavir Circle, ,

Ajmer Tehsil:Ajmer

District:Ajmer

Sub: Consent to Operate under section 21(4) of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application for Consent to Operate dated 09/01/2017 and subsequent correspondence.

Sir,

Consent to Operate under the provisions of section 21/(4) of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder **is hereby granted** for your **Hotel Restaurant activity plant** situated at **Near Daulat Bagh,Mahavir Circle, Ajmer Tehsil:Ajmer District:Ajmer** , Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from **09/01/2017** to **31/12/2026** .
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

| Particular | Type | Quantity with Unit |
|----------------|---------|--------------------|
| Hotel Activity | Service | 47.00 ROOMS |
| RESTAURANT | Service | 50.00 SEATS |

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

| Sources of Air Emissions | Pollution Control Measures | Prescribed | |
|--------------------------|----------------------------|------------|----------|
| | | Parameter | Standard |



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| | | | |
|-------------|--|---------------------------------------|---|
| DG(125KVA) | ACOUSTIC ENCLOSURE , ADEQUATE STACK HEIGHT | CO Particulate Matter NOx+HC | 3.5 g/k W hr. 0.2 g/k W hr. 4.0 g/k W hr. |
|-------------|--|---------------------------------------|---|

- 5 That the industry will comply with the standard as prescribe by MOEF Notification No. GSR/826(E) Dated 16.11.2009 with respect to National Ambient Air Quality Standards.
- 6 The total DG Set cost shall not exceed to Rs 4.87 Lacs accordingly unit has remitted Consent to Operate fee of Rs 7500.00 under Air Act, 1981 (Slab-5 Lacs to 10 Lacs, Orange Category) Rs. 3750/- as panalty fee and Rs. 12750/- as back fee fir period if 2001-17 incompliance to H.O. letter dated 12.01.2017.
- 7 That industry shall not install any other source of air pollution except DG Set (125 KVA).
- 8 That, not withstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained **under section 21(6) of the Air Act** to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of **Air Act**.
- 9 That the grant of this **Consent to Operate** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 10 That the grant of this **Consent to Operate** shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Operate** shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the **Air Act** and to such other conditions as may, from time to time , be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Operate** and project proponent / occupier shall be liable for legal action under



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the relevant provisions of the said Act(s).

Yours Sincerely

Regional Officer[Kishangarh]

Copy To:-

1 Master File.

Regional Officer[Kishangarh]



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File No : F(Tech)/Ajmer(Ajmer)/2811(1)/2016-2017/325-326

Order No : 2017-2018/Kishangarh/5565

Date: 18/04/2017

Unit Id : 84184

M/s HOTEL MERWARA ESTATE

Bhagchand Ji Ki Kothi,Near Daulat Bagh,Mahavir Circle, ,

Ajmer Tehsil:Ajmer

District:Ajmer

Sub: Consent to Operate under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Your application for Consent to Operate dated 09/01/2017 and subsequent correspondence.

Sir,

Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) as amended to date and rules & the orders issued thereunder **is hereby granted** for your **Hotel Restaurant activity plant** situated at **Near Daulat Bagh,Mahavir Circle, Ajmer Tehsil:Ajmer District:Ajmer** , Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from **09/01/2017** to **31/12/2026** .
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

| Particular | Type | Quantity with Unit |
|----------------|---------|--------------------|
| Hotel Activity | Service | 47.00 ROOM |
| RESTAURANT | Service | 50.00 SEATS |

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:



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| Type of effluent | Max. effluent generation (KLD) | Recycled Qty of Effluent (KLD) | Disposed Qty of effluent (KLD) and mode of disposal |
|------------------|--------------------------------|--------------------------------|---|
| Domestic Sewage | 15.000 | NIL | 15.000 STP |

- 5 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed under the Environment (Protection) Act-1986 for disposal **Into Inland Surface Water**. The main parameters for regular monitoring shall be as under.

| Parameters | Standards |
|--|------------------------|
| pH Value | Between 5.5 to 9.0 |
| Oil and Grease | Not to exceed 10 mg/l |
| Biochemical Oxygen Demand (3 days at 27°C) | Not to exceed 30 mg/l |
| Total Suspended Solids | Not to exceed 50 mg/l |
| Phosphate as P | Not to exceed 1.0 mg/l |
| Chemical Oxygen Demand | Not to exceed 250 mg/l |

- 6 That the industry shall apply for Consent in prescribed application form with requisite fee before 120 days from expiry of this Consent or commissioning the plant which ever is earlier.
- 7 That 33% area of the total area of industry's premises shall be covered by tree plantation.
- 8 That the industry will comply with the standard as prescribe by MOEF Notification No. GSR/826(E) Dated 16.11.2009 with respect to National Ambient Air Quality Standards.
- 9 A Sign Board showing the name, address and capacity of the industry as well as validity of the consents should be displayed at the entrance of the site.
- 10 The unit shall not abstract ground water without prior permission of Central Ground Water Authority, New Delhi.



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- 11 That the industry shall maintain effective operation and maintenance of installed pollution control measures so as to achieve the standards prescribed under EP Act, 1986.
- 12 That this consent is being issued on the basis of information submitted by the unit. The consent may be automatically revoked incase of any wrong information found after that.
- 13 That any incorrect information submitted in the consent application form of declaration shall make the industry liable for legal action under Section 42 of the Water and Section 38 of the Air Act.
- 14 That the industry shall ensure that noise from the unit does not exceed the prescribed noise standards for Industrial area i.e. 75 dB (A) Leq during day time and 70 dB (A) Leq during night time to meet the prescribed ambient noise standards. Day time is reckoned between 6 AM to 10 PM and night time is reckoned between 10 PM to 6 AM.
- 15 The Total Project cost shall not exceed to Rs. 618.00 Lacs , which includes cost of Land Building and Plant & Machinery and accordingly unit has remitted Consent to Operate fees of Rs. 48000/- (10 Years) under Water Act, 1974 (Slab 5 Crore - 10 Crore Orange Category) Rs. 24000/- as panalty fees and Rs. 81600/- as back fees in compliance to H.O. Letter dated 12.01.2017.
- 16 This consent to operate is not an evidence for ascertaining the land title and its use.
- 17 That this consent is not valid for obtaining 3 Stars & above categorization.
- 18 That water flow meter shall be provided at STP and borewell to measure quantity of daily water consumption, waste water generation. Daily record of the same shall be maintained and submitted to the Board.
- 19 That entire treated sewage shall be utilized within premises for flushing, cooling horticulture / plantation and zero discharge status shall be maintained outside the premises.
- 20 The Sewage Treatment Plant should be built one meter above the ground level in order to ensure that leakage / seepage / spillage etc. May not join the surface water or sub soil water.
- 21 Untreated /treated waste water shall not be discharge into the lake or other water bodies (directly or indirectly) which are used as the source of drinking water.
- 22 Stream standards should be maintained and monthly compliance report along with analysis report of treated waste water sample should be submitted regularly.



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Date: 18/04/2017

Unit Id : 84184

23 That the industry shall provide adequately designed Sewage Treatment Plant (STP) of capacity 15 KLD to treat the domestic effluent up to stream standards with in a period of 3 months i.e. up to 15/07/2017 and compliance of the same alongwith performance evaluation report shall be submitted to the Board with in stipulated time period, failing which bank guarantee of Rs. 55000/- which has been submitted in the form of demand draft, shall be forfeited without further letter/ notice in the matter.

24 That, not withstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 27(2) of the Water Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of Water Act.

25 That the grant of this Consent to Operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.

26 That the grant of this Consent to Operate shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Operate** shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the **Water Act** and to such other conditions as may, from time to time , be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Operate** and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

Yours Sincerely

Regional Officer[Kishangarh]

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Regional Office Kishangarh
Rajasthan State Pollution Control Board
Kishangarh
Phone:01463-250111 Fax :01463-250111

Registered

File No : F(Tech)/Ajmer(Ajmer)/2811(1)/2016-2017/325-326

Order No : 2017-2018/Kishangarh/5565

Date: 18/04/2017

Unit Id : 84184

Regional Officer[Kishangarh]



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Phone:01463-250111 Fax :01463-250111



Registered

File No : F(Tech)/Ajmer(Ajmer)/2811(1)/2016-2017/323-324

Order No : 2017-2018/Kishangarh/5564

Dispatch Date: 18/04/2017

Unit Id : 84184

M/s HOTEL MERWARA ESTATE

Bhagchand Ji Ki Kothi,Near Daulat Bagh,Mahavir

Circle, , Ajmer Tehsil:Ajmer

District:Ajmer

Sub: Consent to Establish under section 21(4) of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application(s) for Consent to Establish dated 01/03/2017 and subsequent correspondence.

Sir,

Consent to Establish under the provisions of section 21/(4) of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder ,is **hereby granted** for your **Hotel Restaurant activity plant** situated / proposed at **Near Daulat Bagh,Mahavir Circle, Ajmer Tehsil:Ajmer District:Ajmer** , Rajasthan under the provisions of the said Act(s). This consent is granted on the basis of examination of the information furnished by you in consent application(s) and the documents submitted therewith, subject to the following conditions:-

- 1 That this Consent to Establish is valid for a period from **02/03/2017 to 28/02/2022 or date of Commencement of production / commissioning of the project or activities whichever is earlier** .
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

| Particular | Type | Quantity / Capacity |
|----------------|---------|---------------------|
| Hotel Activity | Service | 47.00 ROOMS |
| RESTAURANT | Service | 50.00 SEATS |

- 3 That in case of any increase in capacity or addition / modification / alteration or change in product mix or process or raw material or fuel the project proponent is required to obtain fresh consent to establish.
- 4 That the control equipment as proposed by the applicant shall be installed before trial operation is started for which prior consent to operate under the provision of the **Air Act** shall be obtained. This consent to establish shall not be treated as consent to operate.



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- 5 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

| Sources of Air Emissions | Pollution Control Measures | Prescribed | |
|--------------------------|----------------------------|---------------------|---------------|
| | | Parameter | Standard |
| DG SET(125KVA) | ADEQUATE STACK HEIGHT | CO | 3.5 g/k W hr. |
| | | Particulate Matter | 0.2 g/k W hr. |
| | | NO _x +HC | 4.0 g/k W hr. |

- 6 That the industry will comply with the standard as prescribe by MOEF Notification No. GSR/826(E) Dated 16.11.2009 with respect to National Ambient Air Quality Standards.
- 7 The total DG Set cost shall not exceed to Rs 4.87 Lacs accordingly unit has remitted Consent to Establish fee of Rs 2000.00 under Air Act, 1981 (Slab-5 Lacs to 10 Lacs, Orange Category).
- 8 That, not withstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 21(6) of the Air Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of compliance of the Air Act.
- 9 That the grant of this Consent to Establish is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 10 That the grant of this Consent to Establish shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This Consent to Establish shall also be subject, beside the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the Air Act and to such other conditions as may, from time to time, be specified by the State Board under the provisions of the aforesaid Act(s). Please note that,



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Unit Id : 84184

non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Establish** and project proponent / occupier shall be liable for legal action under the the relevant provisions of the said Act(s).

Yours Sincerely

egional Officer[Kishangarh

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File No : F(Tech)/Ajmer(Ajmer)/2811(1)/2016-2017/321-322

Order No : 2017-2018/Kishangarh/5563

Dispatch Date: 18/04/2017

Unit Id : 84184

M/s HOTEL MERWARA ESTATE

Bhagchand Ji Ki Kothi,Near Daulat Bagh,Mahavir

Circle, , Ajmer Tehsil:Ajmer

District:Ajmer

Sub: Consent to Establish under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Your application(s) for Consent to Establish dated 01/03/2017 and subsequent correspondence.

Sir,

Consent to Establish under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) as amended to date and rules & the orders issued thereunder ,is **hereby granted** for your **Hotel Restaurant activity plant** situated / proposed at **Near Daulat Bagh,Mahavir Circle, Ajmer Tehsil:Ajmer District:Ajmer** , Rajasthan under the provisions of the said Act(s). This consent is granted on the basis of examination of the information furnished by you in consent application(s) and the documents submitted therewith, subject to the following conditions:-

- 1 That this Consent to Establish is valid for a period from **02/03/2017 to 28/02/2022 or date of Commencement of production / commissioning of the project or activities whichever is earlier** .
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

| Particular | Type | Quantity / Capacity |
|------------------|---------|---------------------|
| HOTEL ACTIVITIES | Service | 47.00 ROOMS |
| RESTAURANT | Service | 50.00 SEATS |

- 3 That in case of any increase in capacity or addition / modification / alteration or change in product mix or process or raw material or fuel the project proponent is required to obtain fresh consent to establish.
- 4 That the control equipment as proposed by the applicant shall be installed before trial operation is started for which prior consent to operate under the provision of the **Water Act** shall be obtained. This consent to establish shall not be treated as consent to operate.



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Order No : 2017-2018/Kishangarh/5563

Dispatch Date: 18/04/2017

Unit Id : 84184

- 5 That the quantity of effluent generation and disposal along with mode of disposal for the treated effluent shall be as under:

| Type of effluent | Max. effluent generation (KLD) | Quantity of effluent to be recycled (KLD) | Quantity of treated effluent to be disposed (KLD) and mode of disposal |
|------------------|--------------------------------|---|--|
| Domestic Sewage | 15.000 | NIL | 15.000 STP |

- 6 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed by the Board as notified under the Environment (Protection) Act-1986 for disposal **Into Inland Surface Water**. The main parameters for regular monitoring shall be as under.

| Parameters | Standards |
|--|------------------------|
| pH Value | Between 5.5 to 9.0 |
| Oil and Grease | Not to exceed 10 mg/l |
| Biochemical Oxygen Demand (3 days at 27°C) | Not to exceed 30 mg/l |
| Total Suspended Solids | Not to exceed 50 mg/l |
| Phosphate as P | Not to exceed 1.0 mg/l |
| Chemical Oxygen Demand | Not to exceed 250 mg/l |

- 7 That the industry shall apply for Consent in prescribed application form with requisite fee before 120 days from expiry of this Consent or commissioning the plant which ever is earlier.
- 8 That 33% area of the total area of industry's premises shall be covered by tree plantation.
- 9 A Sign Board showing the name, address and capacity of the industry as well as validity of the consents should be displayed at the entrance of the site.
- 10 The unit shall not abstract ground water without prior permission of Central Ground Water Authority, New Delhi.



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- 11 That the industry shall maintain effective operation and maintenance of installed pollution control measures so as to achieve the standards prescribed under EP Act, 1986.
- 12 That this consent is being issued on the basis of information submitted by the unit. The consent may be automatically revoked incase of any wrong information found after that.
- 13 That any incorrect information submitted in the consent application form of declaration shall make the industry liable for legal action under Section 42 of the Water and Section 38 of the Air Act.
- 14 That the industry shall ensure that noise from the unit does not exceed the prescribed noise standards for Industrial area i.e. 75 dB (A) Leq during day time and 70 dB (A) Leq during night time to meet the prescribed ambient noise standards. Day time is reckoned between 6 AM to 10 PM and night time is reckoned between 10 PM to 6 AM.
- 15 The total project cost shall not exceed to Rs 618.00Lacs which includes the cost of Land, Building and Plant & Machinery & accordingly unit has remitted Consent to Establish fee of Rs 16000.00 under Water Act, 1974 (Slab-5 Crore to 10 Crore, Orange Category).
- 16 That this consent is not valid for obtaining 3 Stars & above categorization.
- 17 The Sewage Treatment Plant should be built one meter above the ground level in order to ensure that leakage / seepage / spillage etc. May not join the surface water or sub soil water.
- 18 Untreated /treated waste water shall not be discharge into the lake or other water bodies (directly or indirectly) which are used as the source of drinking water.
- 19 Stream standards should be maintained and monthly compliance report along with analysis report of treated waste water sample should be submitted regularly.
- 20 That, notwithstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained **section 27(2) of the Water Act** to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of compliance of the **Water Act**.
- 21 That the grant of this **Consent to Establish** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.



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22 That the grant of this **Consent to Establish** shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Establish** shall also be subject, beside the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the **Water Act** and to such other conditions as may, from time to time, be specified by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Establish** and project proponent / occupier shall be liable for legal action under the the relevant provisions of the said Act(s).

Yours Sincerely

Regional Officer[Kishangarh

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Regional Officer[Kishangarh

नगर निगम, अजमेर

(राजस्थान नगरपालिका अधिनियम 2009 की धारा के अन्तर्गत)

अनुज्ञा पत्र

लाइसेंस/ आवेदन नं. TRADE/2023-24/16716
 रिन्यूअल नं. TRADE/2023-24/16716/RENEW-2
 लाइसेंस अवधि 1 YEAR (Renewed upto: 31-MAR-2026) जारी दिनांक 30-APR-2025
 श्री/श्रीमती (आवेदक) VIJAY V SOGANI
 प्रतिष्ठान का नाम DAWAT E KHAS SIZZLES RESTAURENT MERWARA ESTATE
 प्रतिष्ठान का पता 293/5, BHAGCHAND KI KOTHI, DAULAT BAGH, , AJMER, AJMER,
 RAJASTHAN-305001
 व्यवसाय का विवरण RESTAURANT(A.C) UPTO 50 CHAIRS

लाइसेंस हेतु शर्तें

- 1 * लाइसेंस उपरोक्त वर्णित व्यवसाय एवं अवधि हेतु ही मान्य है। अवधि समाप्त की तिथि से 30 दिवस की अवधि में लाइसेंस नवीनीकरण हेतु आवेदन किया जाना अनिवार्य है, अन्यथा लाइसेंस फीस के अलावा प्रतिवर्ष 5 प्रतिशत राशि शारित वसूल की जायेगी।
- 2 * होटल में उपलब्ध समस्त प्रकार के कमरों के किराये की सूची प्रदर्शित होनी चाहिए तथा रेस्टोरेन्ट में उपलब्ध खाने-पीने के समस्त खाद्य पदार्थों की विक्रय दर प्रदर्शित होनी चाहिए।
- 3 * होटल एवं रेस्टोरेन्ट में धुसपान हेतु पृथक से स्थान चिह्नित होना चाहिए तथा इसके अतिरिक्त समस्त क्षेत्र धुसपान निषेध क्षेत्र होना चाहिए।
- 4 दीवारों को कांचित (गलेज) टाइल्स या सीमेंट द्वारा 5 फीट की उंचाई तक चिकना तथा अभेद्य किया जाना चाहिये।
- 5 * प्रतिष्ठान में उत्पन्न होने वाले गीले एवं कचरे को पृथक-पृथक ढगदार कचरा पात्र में संग्रहित कर सही प्रकार से निस्तारण करना होगा। इसका उल्लंघन करने पर नियमानुसार कार्यवाही की जायेगी एवं लेस कचरा प्रबंधन नियमों की पूर्णरूपेण पालना की जाये।
- 6 प्रतिष्ठानमें पीने व खाद्य पदार्थनिर्माणहेतुसाफ व शुद्ध पेयजल का उपयोगकरनाहोगा। यदिसंस्थानमेंस्वयं का पानी का स्त्रोतहैतोअधिकतम छः माहमेंपानी की बायोलॉजिकल व केमिकल (जैविक व रासायनिक) जांचमान्यताप्राप्तसंस्थान से करवाकरप्रमाणपत्र रखनाहोगा।
- 8 प्रतिष्ठानमेंग्राहकों एवंकर्मचारियों के लिए साफ व स्वच्छ शौचालयों की समुचितव्यवस्थाहोनी
- 9 प्रतिष्ठानमें खाद्य पदार्थबनायेजानेवालीसामग्रीअवधिपार नही होनीचाहिए व कच्चागांस धिकनधमछलीआदि क्रय की गईसामग्री का कैशमेनोप्रतिष्ठानपर रखनाहोगा।
- 10 फूडहैंडलर(खानाबनाने व सर्वकरने वाले) किसीभीप्रकार की छूत की बिमारी (जैसे टाइफाइड, पैराटाइफाइड, हैजा, स्वाइनफ्लू, चिकनपॉक्स, टी.बी.) से ग्रसित नही होनाचाहिए एवंइनकाप्रत्येक छः माहपरस्वास्थ्य अधिकारी द्वारादियेगयेनिर्देशों के अनुसारभीजनहितमेंकर्मचारियों की अतिरिक्त शारीरिकजांचकरवानीहोगी।
- 11 प्रतिष्ठानमें एकनिरीक्षणपुस्तिका रखनीहोगी व समय समय परनिरीक्षण के दौरानदियेजानेवालेनिर्देशों की पालनातीनदिवसमें करनीहोगी।
- 12 प्रतिष्ठानमेंमक्खीमच्छर व अन्य कीटोंकोभगानेहेतुसमुचितव्यवस्था रखनीहोगी।
- 13 प्रतिष्ठान में उपयोग किये हुये पानी के लिये एस.डी.पी का संचालन पर्यावरण विभाग के नियमानुसार ही किया जायेगा एवं रिसाईकल के उपरान्त पानी का नियमानुसार समुचित उपयोग भी किया जायेगा।
- 14 अनुज्ञापिधारी अपनी अनुज्ञापि की कालावधि के दौरान में किसी भी समय इस अनुज्ञापि की शर्तों के उल्लंघन में किसी भी खाद्य पदार्थों का निर्माण, विक्रय, संग्रह या वितरण नहीं करेगा।
- 15 लाइसेंसकोप्रतिष्ठानस्थल एवंप्रतिष्ठान की वेबसाइटमें ऐसीजगहप्रदर्शितकियाजाये, जोसहज दृश्य हो।
- 16 प्रतिष्ठानमेंग्राहकोंहेतु एक शिकायतपुस्तिका संधारितकरनीहोगीअंकितशिकायत का समाधानकरशिकायतकर्ताकोअवगतकरनाहोगा, शिकायतपुस्तिका का निरीक्षण सक्षमअधिकारी द्वारानिरीक्षण के दौरानकियाजासकेगा।इसकेअतिरिक्तराजस्थाननगरपालिकाअधिनियम 2009 की धारा 340 एवंइसकेतहतबनेउपनियम की समस्त शर्तों की पालनाकरेंगे, किसीभी शर्त के उल्लंघन की स्थितिमें यह अनुज्ञापत्र स्वतः हीनिरस्त समा जावेगा।
- 17 यह किसी भी प्रकार की कानूनी प्रक्रिया (न्यायालय) ने मान्य नहीं होगा।
- 18 किसी भी रूप टॉप रेस्टोरेन्ट पर लागू नहीं होगा।
- 19 उक्त लाइसेंस/अनुज्ञा पत्र होटल, कैफे, कैन्टीन, बेकरी, मिठाई की दुकान, आईसक्रीम पार्लर एवं समान प्रकृति की व्यावसायिक गतिविधियां इत्यादि के संलकन के लिए प्रभावी उप-विधियों के अन्तर्गत ही मान्य होगा। उक्त लाइसेंस के व्यावसायिक भू-उपयोग नहीं माना जायेगा।



अनुज्ञापन अधिकारी
 नगर निगम, अजमेर

नोट: यह लाइसेंस ऑटो नवीनीकृत(कंप्यूटर जनरेटेड) है। हस्ताक्षर(या ई-साइन) की आवश्यकता नहीं है।
 Note: This Licence is Auto Renewed (Computer Generated). No Signature(or E-Sign) is required.

नगर निगम, अजमेर

(राजस्थान नगरपालिका अधिनियम 2009 की धारा के अन्तर्गत)

अनुज्ञा पत्र

| | |
|----------------------|--|
| लाइसेंस/ आवेदन नं. | TRADE/2023-24/16715 |
| रिन्यूअल नं. | TRADE/2023-24/16715/RENEW-2 |
| लाइसेंस अवधि | 1 YEAR (Renewed Upto 31-MAR-2026) जारी दिनांक 30-APR-2025 |
| श्री/श्रीमती (आवेदक) | VIJAY SOGANI |
| प्रतिष्ठान का नाम | HOTEL MERWARA ESTATE (BHAGCHAND KI KOTHI) (50 ROOM) |
| प्रतिष्ठान का पता | 293/5, BHAGCHAND KI KOTHI, DAULAT BAGH, , AJMER, AJMER, RAJASTHAN-305001 |
| व्यवसाय का विवरण | HOTEL MORE THAN 20 ROOMS (NON STAR) |

लाइसेंस हेतु शर्तें

- लाइसेंस उपरोक्त वर्णित व्यवसाय एवं अवधि हेतु ही मान्य है। अवधि समाप्ति की तिथि से 30 दिवस की अवधि में लाइसेंस नवीनीकरण हेतु आवेदन किया जाना अनिवार्य है, अन्यथा लाइसेंस फीस के अलावा प्रतिवर्ष 5 प्रतिशत राशि शास्ति यमूल की जायेगी।
- होटल में उपलब्ध समस्त प्रकार के कमरों के किराये की सूची प्रदर्शित होनी चाहिए तथा रेस्टोरेंट में उपलब्ध खाने-पीने के समस्त खाद्य पदार्थों की 'प्रिक्रय' दर प्रदर्शित होनी चाहिए।
- होटल एवं रेस्टोरेंट में धूम्रपान हेतु पृथक से स्थान चिह्नित होना चाहिए तथा इसके अतिरिक्त समस्त क्षेत्र धूम्रपान निषेध क्षेत्र होना चाहिए।
- प्रतिष्ठान में उपयोग किये हुये पानी के लिये एस.टी.पी का संचालन पर्यावरण विभाग के नियमानुसार ही किया जायेगा एवं रिसाईकल के उपरान्त पानी का नियमानुसार समुचित उपयोग भी किया जायेगा।
- प्रतिष्ठान में उत्पन्न होने वाले गीले एवं कचरे को पृथक-पृथक कनदार कचरा पात्र में संग्रहित कर सही प्रकार से निस्तारण करना होगा। इसका उल्लंघन करने पर नियमानुसार कार्यवाही की जायेगी एवं ठोस कचरा प्रबन्धन नियमों की पूर्णरूपेण पालना की जाये।
- प्रतिष्ठान में पीने व खाद्य पदार्थनिर्माण हेतु साफ व शुद्ध पेयजल का उपयोग करना होगा। यदि संस्थान में स्वयं का पानी का स्रोत है तो अधिकतम छः माह में पानी की बायोलॉजिकल व केमिकल (जैविक व रासायनिक) जांचमान्यता प्राप्त संस्थान से करवाकर प्रमाणपत्र रखना होगा।
- प्रतिष्ठान में ग्राहकों एवं कर्मचारियों के लिए साफ व स्वच्छ शौचालयों की समुचित व्यवस्था होनी
- प्रतिष्ठान में ग्राहकों एवं कर्मचारियों के लिए साफ व स्वच्छ शौचालयों की समुचित व्यवस्था होनी
- प्रतिष्ठान में खाद्य पदार्थ बनाये जाने वाली सामग्री अवधिपार नहीं होनी चाहिए व कच्चा मांस धिकन धमछली आदि क्रय की गई सामग्री का कैशमेमो प्रतिष्ठान पर रखना होगा।
- फूड हैंडलर (खाना बनाने व सर्व करने वाले) किसी भी प्रकार की-छूत की बिमारी (जैसे टाइफाइड, पैराटाइफाइड, हैजा, स्वाइनफ्लू, चिकन पॉक्स, टी.बी.) से ग्रसित नहीं होना चाहिए एवं इनका प्रत्येक छः माह पर स्वास्थ्य अधिकारी द्वारा दिये जाने निर्देशों के अनुसार भीजनहित में कर्मचारियों की अतिरिक्त शारीरिक जांच करवानी होगी।
- प्रतिष्ठान में एक निरीक्षण पुस्तिका रखनी होगी व समय-समय पर निरीक्षण के दौरान दिये जाने वाले निर्देशों की पालना तीन दिवस में करनी होगी।
- प्रतिष्ठान में मच्छर व अन्य कीटों को भगाने हेतु समुचित व्यवस्था रखनी होगी।
- उक्त लाइसेंस/अनुज्ञा पत्र होटल, कैफे, कैंटीन, बेकरी, मिठाई की दुकान, आईसक्रीम पार्लर एवं समान प्रकृति की व्यावसायिक गतिविधियां इत्यादि के संलकन के लिए प्रभावी उप-विधियों के अन्तर्गत ही मान्य होगा। उक्त लाइसेंस के व्यावसायिक भू-उपयोग नहीं माना जायेगा।
- ए एवं समय-समय पर उपकरणों की जांच होनी चाहिए ताकि आपदा के समय उनका उपयोग हो सके।
- लाइसेंस को प्रतिष्ठान स्थल एवं प्रतिष्ठान की वेबसाइट में ऐसी जगह प्रदर्शित किया जाये, जो सहज दृश्य हो।
- प्रतिष्ठान में ग्राहकों हेतु एक शिकायत पुस्तिका संधारित करनी होगी अंकित शिकायत का समाधान कर शिकायतकर्ता को अवगत कराना होगा, शिकायत पुस्तिका का निरीक्षण सक्षम अधिकारी द्वारा निरीक्षण के दौरान किया जा सकेगा। इसके अतिरिक्त राजस्थान नगरपालिका अधिनियम 2009 की धारा 340 एवं इसके तहत बने उपनियम की समस्त शर्तों की पालना करेगा, किसी भी शर्त के उल्लंघन की स्थिति में यह अनुज्ञापत्र स्वतः ही निरस्त समा जायेगा।
- यह किसी भी प्रकार की कागूली प्रक्रिया (व्यायालय) में माग्य नहीं होगा।
- किसी भी रूप टैप रेस्टोरेंट पर लागू नहीं होगा।



अनुज्ञापन अधिकारी
नगर निगम, अजमेर

नोट: यह लाइसेंस ऑटो नवीनीकृत (कंप्यूटर जनरेटेड) है। हस्ताक्षर (या ई-साइन) की आवश्यकता नहीं है।
Note: This Licence is Auto Renewed (Computer Generated). No Signature (or E-Sign) is required.

नगर निगम, अजमेर

(राजस्थान नगरपालिका अधिनियम 2009 की धारा के अन्तर्गत)

अनापत्ति प्रमाण पत्र

आवेदन नं.: LSG/AJMER/FIRENOC/2025-26/55664
जारी दिनांक: 08-JUL-2025 वैधता दिनांक: 07-JUL-2027

प्रेषित-

आवेदक का नाम श्री/श्रीमती: VIJAY V SOGANI
आवेदक का पता: 293 5 BHAGCHAND KOTHI DOLAT BAG AJMER

विषय:- अग्निशमन अनापत्ति प्रमाण पत्र जारी करने बाबत

आपके भवन SOGANI HERITAGE HOTEL LIMITED, 0, BHAGCHAND KI KOTHI, DAULAT BAG AJMER, AJMER, AJMER, RAJASTHAN का निरीक्षण किया गया निरीक्षण के दौरान अग्नि सुरक्षा उपकरण सही पाए गए अतः उपरोक्त सुरक्षा व्यवस्था के अनुसार निम्न शर्तों पर पाबंद करते हुए यह स्थाई (Permanent) अनापत्ति प्रमाण पत्र जारी किया जाता है।

शर्त:-

1. भवन के अंदर किसी भी प्रकार का विस्फोटक पदार्थ व अति ज्वलनशील पदार्थ नहीं रखा जावे।
2. अग्निशमन उपकरण समयावधि में रीफिल कराना होगा।
3. फायर वाहन आसानी से आ जा सके इसके लिए पर्याप्त खुला स्थान अवरोध रहित रखना होगा।
4. भवन के समस्त स्टाफ व सिक्चोरिटी गार्ड्स को वर्ष में कम से कम दो बार अग्निशमन विभाग द्वारा प्रशिक्षण दिलाना आवश्यक होगा।
5. निरीक्षण के दौरान आवश्यक दिशा निर्देशों का पालन करना आवश्यक होगा।
6. यदि राज्य सरकार या निगम द्वारा भविष्य में कोई नियम/उपनियम जारी किया जाता है तो प्रबंधक को मान्य होगा।
7. रोप लेडर व दो रस्सा भवन के सभी टावर में टावर कि उंचाई जितना हर समय भवन में रखना होगा।
8. यह अग्नि सुरक्षा प्रमाणपत्र अग्नि सुरक्षा की दृष्टि से ही मान्य होगा।
9. भवन का मुख्य अग्निशमन अधिकारी द्वारा कभी भी निरीक्षण किया जा सकेगा व फायर सिस्टम कार्यरत नहीं पाए जाने कि स्थिति में यह अभिशंषा पत्र निरस्त माना जाएगा।
10. पानी के टैंक हर समय भरे रखने होंगे व पम्प व पूरा फायर सिस्टम 24 घंटे कार्यशील स्थिति में रखने को बाध्य होंगे।
11. फायर सिस्टम को चलाने हेतु 24 घंटे फायर प्रशिक्षित कर्मचारी रखने होंगे तथा ए एम सी करवायी जाकर सिस्टम का रख रखाव व संचालन करना अनिवार्य होगा।
12. अनापत्ति प्रमाण पत्र जारी करने कि तिथि से एक वर्ष कि अवधि हेतु ही मान्य होगा। एक वर्ष बाद अनापत्ति प्रमाण पत्र का नवीनीकरण किया जाना आवश्यक होगा, अन्यथा अनापत्ति स्वतः निरस्त मानी जावेगी। निरीक्षण के दौरान आवश्यक दिशा निर्देशों का पालन करना आवश्यक होगा।
13. भूमि व भवन संबंधित किसी भी प्रकार के विवाद हेतु यह पत्र बतौर साक्ष्य मान्य नहीं होगा एवं इस बाबत आवेदक स्वयं उत्तरदायी होगा।
14. यह अनापत्ति प्रमाण पत्र रूफटॉप रेस्टोरेंट के लिए मान्य नहीं हैं। जिस भाग के लिए अनापत्ति प्रमाण पत्र जारी किया जा रहा है वहाँ पर रूफटॉप रेस्टोरेंट का संचालन पूर्णतया प्रतिबंधित रहेगा। अनापत्ति प्रमाण पत्र जारी करने कि तिथि से एक वर्ष कि अवधि हेतु ही मान्य होगा। एक वर्ष बाद अनापत्ति प्रमाण पत्र का नवीनीकरण किया जाना आवश्यक होगा, अन्यथा अनापत्ति स्वतः निरस्त मानी जावेगी। निरीक्षण के दौरान आवश्यक दिशा निर्देशों का पालन करना आवश्यक होगा।



Signed by: Kirti Kumari Kumawat
Issuing Authority: DC/EO/Commissioner
Location: AJMER, Rajasthan
Date: 08/07/2025 11:02:25

अग्निशमन अधिकारी
नगर निगम, अजमेर

Hotel Merwara Estate

History & Forecast

From Date:01-Apr-2024 To :30-Apr-2024

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-04-2024-Monday | 5 | 0 | 0 | 10.64 |
| 02-04-2024-Tuesday | 23 | 1 | 0 | 48.94 |
| 03-04-2024-Wednesday | 41 | 1 | 0 | 87.23 |
| 04-04-2024-Thursday | 20 | 0 | 0 | 42.55 |
| 05-04-2024-Friday | 40 | 0 | 0 | 85.11 |
| 06-04-2024-Saturday | 20 | 0 | 0 | 42.55 |
| 07-04-2024-Sunday | 40 | 0 | 0 | 85.11 |
| 08-04-2024-Monday | 0 | 0 | 0 | 0.00 |
| 13-04-2024-Saturday | 36 | 0 | 0 | 76.60 |
| 14-04-2024-Sunday | 30 | 0 | 0 | 63.83 |
| 15-04-2024-Monday | 17 | 0 | 0 | 36.17 |
| 16-04-2024-Tuesday | 6 | 0 | 0 | 12.77 |
| 17-04-2024-Wednesday | 47 | 0 | 0 | 100.00 |
| 18-04-2024-Thursday | 47 | 0 | 0 | 100.00 |
| 19-04-2024-Friday | 6 | 0 | 0 | 12.77 |
| 20-04-2024-Saturday | 37 | 0 | 0 | 78.72 |
| 21-04-2024-Sunday | 27 | 0 | 0 | 57.45 |
| 22-04-2024-Monday | 47 | 0 | 0 | 100.00 |
| 23-04-2024-Tuesday | 47 | 0 | 0 | 100.00 |
| 24-04-2024-Wednesday | 47 | 0 | 0 | 100.00 |
| 25-04-2024-Thursday | 47 | 0 | 0 | 100.00 |
| 26-04-2024-Friday | 5 | 0 | 0 | 10.64 |
| 27-04-2024-Saturday | 47 | 0 | 0 | 100.00 |
| 28-04-2024-Sunday | 47 | 0 | 0 | 100.00 |
| 29-04-2024-Monday | 5 | 0 | 0 | 10.64 |
| 30-04-2024-Tuesday | 2 | 0 | 0 | 4.26 |
| Total History | 736 | 2 | 0 | |

[Date :7/9/2025]

[Time :13:58]

[User :KULDEEPI]

FOR HOTEL MERWARA ESTATE

A Unit of Sogani Heritage Hotel Ltd.

Vijay Sogani

Director



Hotel Merwara Estate

History & Forecast

From Date: 01-May-2024 To: 31-May-2024

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %ago |
|----------------------|----------------|------------|----------------|----------------|
| 01-05-2024-Wednesday | 3 | 0 | 0 | 6.38 |
| 02-05-2024-Thursday | 12 | 0 | 0 | 25.53 |
| 03-05-2024-Friday | 9 | 0 | 0 | 19.15 |
| 04-05-2024-Saturday | 40 | 0 | 0 | 85.11 |
| 05-05-2024-Sunday | 40 | 0 | 0 | 85.11 |
| 06-05-2024-Monday | 14 | 0 | 0 | 29.79 |
| 07-05-2024-Tuesday | 13 | 0 | 0 | 27.66 |
| 08-05-2024-Wednesday | 9 | 0 | 0 | 19.15 |
| 09-05-2024-Thursday | 7 | 0 | 0 | 14.89 |
| 10-05-2024-Friday | 18 | 0 | 0 | 23.40 |
| 11-05-2024-Saturday | 20 | 0 | 0 | 42.55 |
| 12-05-2024-Sunday | 40 | 0 | 0 | 85.11 |
| 13-05-2024-Monday | 11 | 0 | 0 | 23.40 |
| 14-05-2024-Tuesday | 41 | 0 | 0 | 87.23 |
| 15-05-2024-Wednesday | 15 | 0 | 0 | 31.91 |
| 16-05-2024-Thursday | 16 | 0 | 0 | 34.04 |
| 17-05-2024-Friday | 14 | 0 | 0 | 29.79 |
| 18-05-2024-Saturday | 17 | 0 | 0 | 36.17 |
| 19-05-2024-Sunday | 31 | 0 | 0 | 65.96 |
| 20-05-2024-Monday | 18 | 0 | 0 | 38.30 |
| 21-05-2024-Tuesday | 20 | 0 | 0 | 42.55 |
| 22-05-2024-Wednesday | 47 | 0 | 0 | 100.00 |
| 23-05-2024-Thursday | 47 | 0 | 0 | 100.00 |
| 24-05-2024-Friday | 17 | 0 | 0 | 36.17 |
| 25-05-2024-Saturday | 29 | 0 | 0 | 61.70 |
| 26-05-2024-Sunday | 14 | 0 | 0 | 29.79 |
| 27-05-2024-Monday | 18 | 0 | 0 | 36.17 |
| 28-05-2024-Tuesday | 15 | 0 | 0 | 31.91 |
| 29-05-2024-Wednesday | 25 | 2 | 0 | 53.19 |
| 30-05-2024-Thursday | 10 | 0 | 0 | 21.28 |
| 31-05-2024-Friday | 15 | 0 | 0 | 31.91 |
| Total History | 631 | 2 | 0 | |
| Total | 631 | 2 | 0 | |

[Date : 7/9/2025] [Time : 14:05] [User : KULDEEP]

For HOTEL MERWARA ESTATE
 Attil of Sogani Heritage Hotel Ltd.

Uj Singh Sogani
 Director

Hotel Merwara Estate

History & Forecast

From Date: 01-Jun-2024 To: 30-Jun-2024

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-06-2024-Saturday | 14 | 0 | 0 | 29.79 |
| 02-06-2024-Sunday | 9 | 0 | 0 | 19.15 |
| 03-06-2024-Monday | 11 | 0 | 0 | 23.40 |
| 04-06-2024-Tuesday | 9 | 0 | 0 | 19.15 |
| 05-06-2024-Wednesday | 6 | 0 | 0 | 12.77 |
| 06-06-2024-Thursday | 11 | 0 | 0 | 23.40 |
| 07-06-2024-Friday | 17 | 0 | 0 | 36.17 |
| 08-06-2024-Saturday | 18 | 0 | 0 | 38.30 |
| 09-06-2024-Sunday | 22 | 0 | 0 | 46.81 |
| 10-06-2024-Monday | 14 | 0 | 0 | 29.79 |
| 11-06-2024-Tuesday | 5 | 0 | 0 | 10.64 |
| 12-06-2024-Wednesday | 12 | 0 | 0 | 25.53 |
| 13-06-2024-Thursday | 16 | 0 | 0 | 34.04 |
| 14-06-2024-Friday | 16 | 0 | 0 | 34.04 |
| 15-06-2024-Saturday | 15 | 0 | 0 | 31.91 |
| 16-06-2024-Sunday | 10 | 0 | 0 | 21.28 |
| 17-06-2024-Monday | 11 | 0 | 0 | 23.40 |
| 18-06-2024-Tuesday | 10 | 0 | 0 | 21.28 |
| 19-06-2024-Wednesday | 17 | 0 | 0 | 36.17 |
| 20-06-2024-Thursday | 8 | 0 | 0 | 17.02 |
| 21-06-2024-Friday | 20 | 0 | 0 | 42.55 |
| 22-06-2024-Saturday | 40 | 0 | 0 | 85.11 |
| 23-06-2024-Sunday | 7 | 0 | 0 | 14.89 |
| 24-06-2024-Monday | 20 | 0 | 0 | 42.55 |
| 25-06-2024-Tuesday | 40 | 0 | 0 | 85.11 |
| 26-06-2024-Wednesday | 8 | 0 | 0 | 17.02 |
| 27-06-2024-Thursday | 3 | 0 | 0 | 6.38 |
| 28-06-2024-Friday | 20 | 0 | 0 | 42.55 |
| 29-06-2024-Saturday | 40 | 0 | 0 | 85.11 |
| 30-06-2024-Sunday | 8 | 0 | 0 | 17.02 |
| Total History | 457 | 0 | 0 | |
| Total | 457 | 0 | 0 | |

[Date : 7/9/2025]

[Time : 14:07]

[User : KULDEEP]

FOR HOTEL MERWARA ESTATE
A Unit of Sogani Heritage Hotel Ltd.

Vijay Sogani

Director



Hotel Merwara Estate

History & Forecast

From Date: 01-Jul-2024 To: 31-Jul-2024

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-07-2024-Monday | 7 | 0 | 0 | 14.89 |
| 02-07-2024-Tuesday | 47 | 0 | 0 | 100.00 |
| 03-07-2024-Wednesday | 47 | 0 | 0 | 100.00 |
| 04-07-2024-Thursday | 6 | 0 | 0 | 12.77 |
| 05-07-2024-Friday | 13 | 0 | 0 | 27.66 |
| 06-07-2024-Saturday | 47 | 0 | 0 | 100.00 |
| 07-07-2024-Sunday | 47 | 0 | 0 | 100.00 |
| 08-07-2024-Monday | 47 | 0 | 0 | 100.00 |
| 09-07-2024-Tuesday | 47 | 0 | 0 | 100.00 |
| 10-07-2024-Wednesday | 41 | 0 | 0 | 87.23 |
| 11-07-2024-Thursday | 47 | 0 | 0 | 100.00 |
| 12-07-2024-Friday | 16 | 0 | 0 | 34.04 |
| 13-07-2024-Saturday | 44 | 0 | 0 | 93.62 |
| 14-07-2024-Sunday | 12 | 0 | 0 | 25.53 |
| 15-07-2024-Monday | 8 | 0 | 0 | 17.02 |
| 16-07-2024-Tuesday | 13 | 0 | 0 | 27.66 |
| 17-07-2024-Wednesday | 33 | 0 | 0 | 70.21 |
| 18-07-2024-Thursday | 17 | 0 | 0 | 36.17 |
| 19-07-2024-Friday | 40 | 0 | 0 | 85.11 |
| 20-07-2024-Saturday | 36 | 0 | 0 | 76.60 |
| 21-07-2024-Sunday | 40 | 0 | 0 | 85.11 |
| 22-07-2024-Monday | 25 | 0 | 0 | 53.19 |
| 23-07-2024-Tuesday | 16 | 0 | 0 | 34.04 |
| 24-07-2024-Wednesday | 6 | 0 | 0 | 12.77 |
| 25-07-2024-Thursday | 8 | 0 | 0 | 17.02 |
| 26-07-2024-Friday | 11 | 0 | 0 | 23.40 |
| 27-07-2024-Saturday | 21 | 0 | 0 | 44.68 |
| 28-07-2024-Sunday | 12 | 0 | 0 | 25.53 |
| 29-07-2024-Monday | 8 | 0 | 0 | 17.02 |
| 30-07-2024-Tuesday | 13 | 0 | 0 | 27.66 |
| 31-07-2024-Wednesday | 13 | 0 | 0 | 27.66 |
| Total History | 788 | 0 | 0 | |
| Total | 788 | 0 | 0 | |

[Date: 7/9/2025] [Time: 14:08] [User: KULDEEP]

For HOTEL MERWARA ESTATE
A Unit of Sogami Heritage Hotel Ltd.

Vijay Sogami
Director

Hotel Merwara Estate

History & Forecast

From Date:01-Aug-2024 To :31-Aug-2024

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-08-2024-Thursday | 12 | 0 | 0 | 25.53 |
| 02-08-2024-Friday | 16 | 0 | 0 | 34.04 |
| 03-08-2024-Saturday | 17 | 0 | 0 | 36.17 |
| 04-08-2024-Sunday | 13 | 0 | 0 | 27.66 |
| 05-08-2024-Monday | 16 | 0 | 0 | 34.04 |
| 06-08-2024-Tuesday | 17 | 0 | 0 | 36.17 |
| 07-08-2024-Wednesday | 11 | 0 | 0 | 23.40 |
| 08-08-2024-Thursday | 14 | 0 | 0 | 29.79 |
| 09-08-2024-Friday | 10 | 0 | 0 | 21.28 |
| 10-08-2024-Saturday | 31 | 0 | 0 | 65.96 |
| 11-08-2024-Sunday | 12 | 0 | 0 | 25.53 |
| 12-08-2024-Monday | 40 | 0 | 0 | 85.11 |
| 13-08-2024-Tuesday | 11 | 0 | 0 | 23.40 |
| 14-08-2024-Wednesday | 22 | 0 | 0 | 46.81 |
| 15-08-2024-Thursday | 31 | 0 | 0 | 65.96 |
| 16-08-2024-Friday | 42 | 0 | 0 | 89.36 |
| 17-08-2024-Saturday | 20 | 0 | 0 | 42.55 |
| 18-08-2024-Sunday | 40 | 0 | 0 | 85.11 |
| 19-08-2024-Monday | 14 | 0 | 0 | 29.79 |
| 20-08-2024-Tuesday | 12 | 0 | 0 | 25.53 |
| 21-08-2024-Wednesday | 14 | 0 | 0 | 29.79 |
| 22-08-2024-Thursday | 16 | 1 | 0 | 34.04 |
| 23-08-2024-Friday | 29 | 2 | 0 | 61.70 |
| 24-08-2024-Saturday | 33 | 1 | 0 | 70.21 |
| 25-08-2024-Sunday | 33 | 0 | 0 | 70.21 |
| 26-08-2024-Monday | 19 | 0 | 0 | 40.43 |
| 27-08-2024-Tuesday | 35 | 0 | 0 | 74.47 |
| 28-08-2024-Wednesday | 7 | 0 | 0 | 14.89 |
| 29-08-2024-Thursday | 7 | 0 | 0 | 14.89 |
| 30-08-2024-Friday | 11 | 0 | 0 | 23.40 |
| 31-08-2024-Saturday | 24 | 0 | 0 | 51.06 |
| Total History | 629 | 4 | 0 | |

[Date :7/9/2025] [Time :14:09]

[User :KULDEEP]

HOTEL MERWARA ESTATE
 Unit of Sogant Heritage Hotel Ltd.

Vijay Sogant
 Director

Hotel Merwara Estate

History & Forecast

From Date: 01-Sep-2024 To: 30-Sep-2024

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-09-2024-Sunday | 10 | 0 | 0 | 21.28 |
| 02-09-2024-Monday | 14 | 0 | 0 | 29.79 |
| 03-09-2024-Tuesday | 9 | 0 | 0 | 19.15 |
| 04-09-2024-Wednesday | 24 | 0 | 0 | 51.06 |
| 05-09-2024-Thursday | 40 | 0 | 0 | 85.11 |
| 06-09-2024-Friday | 40 | 0 | 0 | 85.11 |
| 07-09-2024-Saturday | 40 | 0 | 0 | 85.11 |
| 08-09-2024-Sunday | 27 | 0 | 0 | 57.45 |
| 09-09-2024-Monday | 20 | 0 | 0 | 42.55 |
| 10-09-2024-Tuesday | 9 | 0 | 0 | 19.15 |
| 11-09-2024-Wednesday | 20 | 0 | 0 | 42.55 |
| 12-09-2024-Thursday | 47 | 0 | 0 | 100.00 |
| 13-09-2024-Friday | 47 | 0 | 0 | 100.00 |
| 14-09-2024-Saturday | 19 | 0 | 0 | 40.43 |
| 15-09-2024-Sunday | 12 | 0 | 0 | 25.53 |
| 16-09-2024-Monday | 5 | 0 | 0 | 10.64 |
| 17-09-2024-Tuesday | 9 | 0 | 0 | 19.15 |
| 18-09-2024-Wednesday | 10 | 0 | 0 | 21.28 |
| 19-09-2024-Thursday | 4 | 0 | 0 | 8.51 |
| 20-09-2024-Friday | 6 | 0 | 0 | 12.77 |
| 21-09-2024-Saturday | 7 | 0 | 0 | 14.89 |
| 22-09-2024-Sunday | 12 | 0 | 0 | 25.53 |
| 23-09-2024-Monday | 10 | 0 | 0 | 21.28 |
| 24-09-2024-Tuesday | 12 | 0 | 0 | 25.53 |
| 25-09-2024-Wednesday | 9 | 0 | 0 | 19.15 |
| 26-09-2024-Thursday | 10 | 0 | 0 | 21.28 |
| 27-09-2024-Friday | 18 | 0 | 0 | 38.30 |
| 28-09-2024-Saturday | 26 | 2 | 0 | 55.32 |
| 29-09-2024-Sunday | 16 | 0 | 0 | 34.04 |
| 30-09-2024-Monday | 9 | 0 | 0 | 19.15 |
| Total History | 541 | 2 | 0 | |

[Date :7/9/2025]

[Time :14:10]

[User :KULDEEPI]

FOR HOTEL MERWARA ESTATE
A Unit of Sogani Heritage Hotel Ltd.

Vi 709 Sogani

Hotel Merwara Estate

History & Forecast

History & Forecast

From Date: 01-Oct-2024 To: 31-Oct-2024

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-10-2024-Tuesday | 10 | 0 | 0 | 21.28 |
| 02-10-2024-Wednesday | 1 | 0 | 0 | 2.13 |
| 03-10-2024-Thursday | 9 | 0 | 0 | 19.15 |
| 04-10-2024-Friday | 9 | 0 | 0 | 19.15 |
| 05-10-2024-Saturday | 40 | 0 | 0 | 85.11 |
| 06-10-2024-Sunday | 40 | 0 | 0 | 85.11 |
| 07-10-2024-Monday | 4 | 0 | 0 | 8.51 |
| 08-10-2024-Tuesday | 31 | 0 | 0 | 65.96 |
| 09-10-2024-Wednesday | 29 | 0 | 0 | 61.70 |
| 10-10-2024-Thursday | 28 | 0 | 0 | 59.57 |
| 11-10-2024-Friday | 40 | 0 | 0 | 85.11 |
| 12-10-2024-Saturday | 22 | 0 | 0 | 46.81 |
| 13-10-2024-Sunday | 32 | 0 | 0 | 68.09 |
| 14-10-2024-Monday | 20 | 0 | 0 | 42.55 |
| 15-10-2024-Tuesday | 40 | 0 | 0 | 85.11 |
| 16-10-2024-Wednesday | 10 | 0 | 0 | 21.28 |
| 17-10-2024-Thursday | 40 | 0 | 0 | 85.11 |
| 18-10-2024-Friday | 40 | 0 | 0 | 85.11 |
| 19-10-2024-Saturday | 30 | 0 | 0 | 63.83 |
| 20-10-2024-Sunday | 20 | 0 | 0 | 42.55 |
| 21-10-2024-Monday | 40 | 0 | 0 | 85.11 |
| 22-10-2024-Tuesday | 40 | 0 | 0 | 85.11 |
| 23-10-2024-Wednesday | 40 | 0 | 0 | 85.11 |
| 24-10-2024-Thursday | 8 | 0 | 0 | 17.02 |
| 25-10-2024-Friday | 47 | 0 | 0 | 100.00 |
| 26-10-2024-Saturday | 47 | 0 | 0 | 100.00 |
| 27-10-2024-Sunday | 46 | 0 | 0 | 97.87 |
| 28-10-2024-Monday | 41 | 0 | 0 | 87.23 |
| 29-10-2024-Tuesday | 13 | 0 | 0 | 27.66 |
| 30-10-2024-Wednesday | 14 | 0 | 0 | 29.79 |
| 31-10-2024-Thursday | 37 | 0 | 0 | 78.72 |
| Total History | 868 | 0 | 0 | |
| Total | 868 | 0 | 0 | |

[Date: 7/9/2025]

[Time: 14:12]

[User: KULDEEP]

FOR HOTEL MERWARA ESTATE
A Unit of Sogani Heritage Hotel Ltd.

Uday Sogani

Director



Hotel Merwara Estate

History & Forecast

From Date: 01-Nov-2024 To : 30-Nov-2024

| History | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-11-2024-Friday | 40 | 0 | 0 | 85.11 |
| 02-11-2024-Saturday | 42 | 0 | 0 | 89.36 |
| 03-11-2024-Sunday | 40 | 0 | 0 | 85.11 |
| 04-11-2024-Monday | 39 | 0 | 0 | 82.98 |
| 05-11-2024-Tuesday | 47 | 0 | 0 | 100.00 |
| 06-11-2024-Wednesday | 47 | 0 | 0 | 100.00 |
| 07-11-2024-Thursday | 47 | 0 | 0 | 100.00 |
| 08-11-2024-Friday | 34 | 0 | 0 | 72.34 |
| 09-11-2024-Saturday | 40 | 0 | 0 | 85.11 |
| 10-11-2024-Sunday | 44 | 0 | 0 | 93.62 |
| 11-11-2024-Monday | 43 | 0 | 0 | 91.49 |
| 12-11-2024-Tuesday | 46 | 0 | 0 | 97.87 |
| 13-11-2024-Wednesday | 41 | 0 | 0 | 87.23 |
| 14-11-2024-Thursday | 44 | 0 | 0 | 93.62 |
| 15-11-2024-Friday | 36 | 0 | 0 | 76.60 |
| 16-11-2024-Saturday | 47 | 0 | 0 | 100.00 |
| 17-11-2024-Sunday | 47 | 0 | 0 | 100.00 |
| 18-11-2024-Monday | 32 | 0 | 0 | 68.09 |
| 19-11-2024-Tuesday | 21 | 0 | 0 | 44.68 |
| 20-11-2024-Wednesday | 33 | 0 | 0 | 70.21 |
| 21-11-2024-Thursday | 47 | 0 | 0 | 100.00 |
| 22-11-2024-Friday | 47 | 0 | 0 | 100.00 |
| 23-11-2024-Saturday | 47 | 0 | 0 | 100.00 |
| 24-11-2024-Sunday | 47 | 0 | 0 | 100.00 |
| 25-11-2024-Monday | 47 | 0 | 0 | 100.00 |
| 26-11-2024-Tuesday | 47 | 0 | 0 | 100.00 |
| 27-11-2024-Wednesday | 47 | 0 | 0 | 100.00 |
| 28-11-2024-Thursday | 47 | 0 | 0 | 100.00 |
| 29-11-2024-Friday | 17 | 0 | 0 | 36.17 |
| 30-11-2024-Saturday | 40 | 0 | 0 | 85.11 |
| Total History | 1243 | 0 | 0 | |
| Total | 1243 | 0 | 0 | |

[Date : 7/9/2025]

[Time : 14:12]

[User : KULDEEP]

HOTEL MERWARA ESTATE
Unit of Sogani Heritage Hotel Ltd.

Ujjay Sogani
Director

Hotel Merwara Estate

History & Forecast

From Date: 01-Dec-2024 To : 31-Dec-2024

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-12-2024-Sunday | 47 | 0 | 0 | 100 |
| 02-12-2024-Monday | 47 | 0 | 0 | 100 |
| 03-12-2024-Tuesday | 47 | 0 | 0 | 100 |
| 04-12-2024-Wednesday | 47 | 0 | 0 | 100 |
| 05-12-2024-Thursday | 47 | 0 | 0 | 100 |
| 06-12-2024-Friday | 47 | 0 | 0 | 100 |
| 07-12-2024-Saturday | 47 | 0 | 0 | 100 |
| 08-12-2024-Sunday | 47 | 0 | 0 | 100 |
| 09-12-2024-Monday | 47 | 0 | 0 | 100 |
| 10-12-2024-Tuesday | 47 | 0 | 0 | 100 |
| 11-12-2024-Wednesday | 47 | 0 | 0 | 100 |
| 12-12-2024-Thursday | 47 | 0 | 0 | 100 |
| 13-12-2024-Friday | 14 | 0 | 0 | 29.79 |
| 14-12-2024-Saturday | 15 | 0 | 0 | 31.91 |
| 15-12-2024-Sunday | 13 | 0 | 0 | 27.66 |
| 16-12-2024-Monday | 9 | 0 | 0 | 19.15 |
| 17-12-2024-Tuesday | 4 | 0 | 0 | 8.51 |
| 18-12-2024-Wednesday | 10 | 0 | 0 | 21.28 |
| 19-12-2024-Thursday | 40 | 0 | 0 | 85.11 |
| 20-12-2024-Friday | 40 | 0 | 0 | 85.11 |
| 21-12-2024-Saturday | 47 | 0 | 0 | 100 |
| 22-12-2024-Sunday | 47 | 0 | 0 | 100 |
| 23-12-2024-Monday | 20 | 0 | 0 | 42.55 |
| 24-12-2024-Tuesday | 40 | 0 | 0 | 85.11 |
| 25-12-2024-Wednesday | 40 | 0 | 0 | 85.11 |
| 26-12-2024-Thursday | 40 | 0 | 0 | 85.11 |
| 27-12-2024-Friday | 16 | 0 | 0 | 34.04 |
| 28-12-2024-Saturday | 21 | 0 | 0 | 44.68 |
| 29-12-2024-Sunday | 28 | 0 | 0 | 59.57 |
| 30-12-2024-Monday | 39 | 0 | 0 | 82.98 |
| 31-12-2024-Tuesday | 46 | 0 | 0 | 97.87 |
| Total History | 1093 | 0 | 0 | |
| Total | 1093 | 0 | 0 | |

[Date: 7/9/2025] [Time: 14:12] [User: KULDEEPI]

FOR HOTEL MERWARA ESTATE
A Unit of Sogam Heritage Hotel Ltd.

Ujwal Sarda
Manager

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-01-2025-Wednesday | 20 | 0 | 0 | 42.55 |
| 02-01-2025-Thursday | 14 | 0 | 0 | 29.79 |
| 03-01-2025-Friday | 19 | 0 | 0 | 40.43 |
| 04-01-2025-Saturday | 47 | 0 | 0 | 100 |
| 05-01-2025-Sunday | 20 | 0 | 0 | 42.55 |
| 06-01-2025-Monday | 47 | 0 | 0 | 100 |
| 07-01-2025-Tuesday | 21 | 0 | 0 | 44.68 |
| 08-01-2025-Wednesday | 13 | 0 | 0 | 27.66 |
| 09-01-2025-Thursday | 10 | 0 | 0 | 21.28 |
| 10-01-2025-Friday | 46 | 0 | 0 | 97.87 |
| 11-01-2025-Saturday | 46 | 0 | 0 | 97.87 |
| 12-01-2025-Sunday | 34 | 0 | 0 | 72.34 |
| 13-01-2025-Monday | 10 | 0 | 0 | 21.28 |
| 14-01-2025-Tuesday | 4 | 0 | 0 | 8.51 |
| 15-01-2025-Wednesday | 47 | 0 | 0 | 100 |
| 16-01-2025-Thursday | 47 | 0 | 0 | 100 |
| 17-01-2025-Friday | 20 | 0 | 0 | 42.55 |
| 18-01-2025-Saturday | 47 | 0 | 0 | 100 |
| 19-01-2025-Sunday | 47 | 0 | 0 | 100 |
| 20-01-2025-Monday | 47 | 0 | 0 | 100 |
| 21-01-2025-Tuesday | 47 | 0 | 0 | 100 |
| 22-01-2025-Wednesday | 6 | 0 | 0 | 12.77 |
| 23-01-2025-Thursday | 38 | 0 | 0 | 80.85 |
| 24-01-2025-Friday | 7 | 0 | 0 | 14.89 |
| 25-01-2025-Saturday | 23 | 0 | 0 | 48.94 |
| 26-01-2025-Sunday | 11 | 0 | 0 | 23.40 |
| 27-01-2025-Monday | 28 | 0 | 0 | 59.57 |
| 28-01-2025-Tuesday | 4 | 0 | 0 | 8.51 |
| 29-01-2025-Wednesday | 47 | 0 | 0 | 100 |
| 30-01-2025-Thursday | 47 | 0 | 0 | 100 |
| 31-01-2025-Friday | 3 | 0 | 0 | 6.38 |
| Total History | 867 | 0 | 0 | |
| Total | 867 | 0 | 0 | |

[Date : 7/9/2025]

[Time : 14:16]

[User : KULDEEPI]

FOR HOTEL MERWARA ESTATE
A Unit of Sogani Heritage Hotel Ltd.

Unitary Sogani



Hotel Merwara Estate

History & Forecast

From Date:01-Feb-2025 To :28-Feb-2025

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-02-2025-Saturday | 47 | 0 | 0 | 100 |
| 02-02-2025-Sunday | 47 | 0 | 0 | 100 |
| 03-02-2025-Monday | 47 | 0 | 0 | 100 |
| 04-02-2025-Tuesday | 47 | 0 | 0 | 100 |
| 05-02-2025-Wednesday | 5 | 0 | 0 | 10.64 |
| 06-02-2025-Thursday | 8 | 0 | 0 | 17.02 |
| 07-02-2025-Friday | 47 | 0 | 0 | 100 |
| 08-02-2025-Saturday | 47 | 0 | 0 | 100 |
| 09-02-2025-Sunday | 20 | 0 | 0 | 42.55 |
| 10-02-2025-Monday | 8 | 0 | 0 | 17.02 |
| 11-02-2025-Tuesday | 7 | 0 | 0 | 14.89 |
| 12-02-2025-Wednesday | 47 | 0 | 0 | 100 |
| 13-02-2025-Thursday | 47 | 0 | 0 | 100 |
| 14-02-2025-Friday | 47 | 0 | 0 | 100 |
| 15-02-2025-Saturday | 47 | 0 | 0 | 100 |
| 16-02-2025-Sunday | 9 | 0 | 0 | 19.15 |
| 17-02-2025-Monday | 47 | 0 | 0 | 100 |
| 18-02-2025-Tuesday | 47 | 0 | 0 | 100 |
| 19-02-2025-Wednesday | 2 | 0 | 0 | 4.26 |
| 20-02-2025-Thursday | 47 | 0 | 0 | 100 |
| 21-02-2025-Friday | 47 | 0 | 0 | 100 |
| 22-02-2025-Saturday | 8 | 0 | 0 | 17.02 |
| 23-02-2025-Sunday | 2 | 0 | 0 | 4.26 |
| 24-02-2025-Monday | 47 | 0 | 0 | 100 |
| 25-02-2025-Tuesday | 47 | 0 | 0 | 100 |
| 26-02-2025-Wednesday | 3 | 0 | 0 | 6.38 |
| 27-02-2025-Thursday | 4 | 0 | 0 | 8.51 |
| 28-02-2025-Friday | 47 | 0 | 0 | 100 |
| Total History | 875 | 0 | 0 | |
| Total | 875 | 0 | 0 | |

[Date :7/9/2025]

[Time :14:16]

[User :KULDEEP]

For HOTEL MERWARA ESTATE
A Unit of Sogani Heritage Hotel Ltd.

Vijay Sogani

Director

Hotel Merwara Estate

History & Forecast

From Date:01-Mar-2025 To :31-Mar-2025

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-03-2025-Saturday | 47 | 0 | 0 | 100 |
| 02-03-2025-Sunday | 2 | 0 | 0 | 4.26 |
| 03-03-2025-Monday | 47 | 0 | 0 | 100 |
| 04-03-2025-Tuesday | 5 | 0 | 0 | 10.64 |
| 05-03-2025-Wednesday | 47 | 0 | 0 | 100 |
| 06-03-2025-Thursday | 29 | 0 | 0 | 61.70 |
| 07-03-2025-Friday | 10 | 0 | 0 | 21.28 |
| 08-03-2025-Saturday | 10 | 0 | 0 | 21.28 |
| 09-03-2025-Sunday | 8 | 0 | 0 | 17.02 |
| 10-03-2025-Monday | 6 | 0 | 0 | 12.77 |
| 11-03-2025-Tuesday | 3 | 0 | 0 | 6.38 |
| 12-03-2025-Wednesday | 4 | 0 | 0 | 8.51 |
| 13-03-2025-Thursday | 28 | 0 | 0 | 59.57 |
| 14-03-2025-Friday | 42 | 0 | 0 | 89.36 |
| 15-03-2025-Saturday | 20 | 0 | 0 | 42.55 |
| 16-03-2025-Sunday | 31 | 0 | 0 | 65.96 |
| 17-03-2025-Monday | 6 | 0 | 0 | 12.77 |
| 18-03-2025-Tuesday | 47 | 0 | 0 | 100 |
| 19-03-2025-Wednesday | 47 | 0 | 0 | 100 |
| 20-03-2025-Thursday | 47 | 0 | 0 | 100 |
| 21-03-2025-Friday | 47 | 0 | 0 | 100 |
| 22-03-2025-Saturday | 11 | 0 | 0 | 23.40 |
| 23-03-2025-Sunday | 5 | 0 | 0 | 10.64 |
| 24-03-2025-Monday | 47 | 0 | 0 | 100 |
| 25-03-2025-Tuesday | 47 | 0 | 0 | 100 |
| 26-03-2025-Wednesday | 8 | 0 | 0 | 17.02 |
| 27-03-2025-Thursday | 47 | 0 | 0 | 100 |
| 28-03-2025-Friday | 47 | 0 | 0 | 100 |
| 29-03-2025-Saturday | 13 | 0 | 0 | 27.66 |
| 30-03-2025-Sunday | 8 | 0 | 0 | 17.02 |
| 31-03-2025-Monday | 5 | 0 | 0 | 10.64 |
| Total History | 771 | 0 | 0 | |
| Total | 771 | 0 | 0 | |

[Date :7/9/2025] [Time :14:17]

[User :KULDEEPI]

FOR HOTEL MERWARA ESTATE
A Unit of Sogani Heritage Hotel Ltd.

Uday Sogani

Director



From Date:01-Apr-2025 To :30-Apr-2025

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-04-2025-Tuesday | 9 | 0 | 0 | 19.15 |
| 02-04-2025-Wednesday | 9 | 0 | 0 | 19.15 |
| 03-04-2025-Thursday | 8 | 0 | 0 | 17.02 |
| 04-04-2025-Friday | 25 | 0 | 0 | 53.19 |
| 05-04-2025-Saturday | 47 | 0 | 0 | 100 |
| 06-04-2025-Sunday | 45 | 0 | 0 | 95.74 |
| 07-04-2025-Monday | 45 | 0 | 0 | 95.74 |
| 08-04-2025-Tuesday | 2 | 0 | 0 | 4.26 |
| 09-04-2025-Wednesday | 4 | 0 | 0 | 8.51 |
| 10-04-2025-Thursday | 1 | 0 | 0 | 2.13 |
| 11-04-2025-Friday | 47 | 0 | 0 | 100 |
| 12-04-2025-Saturday | 47 | 0 | 0 | 100 |
| 13-04-2025-Sunday | 47 | 0 | 0 | 100 |
| 14-04-2025-Monday | 47 | 0 | 0 | 100 |
| 16-04-2025-Wednesday | 2 | 0 | 0 | 4.26 |
| 17-04-2025-Thursday | 21 | 0 | 0 | 44.68 |
| 18-04-2025-Friday | 36 | 0 | 0 | 76.60 |
| 19-04-2025-Saturday | 43 | 0 | 0 | 91.49 |
| 20-04-2025-Sunday | 42 | 0 | 0 | 89.36 |
| 21-04-2025-Monday | 45 | 0 | 0 | 95.74 |
| 22-04-2025-Tuesday | 47 | 0 | 0 | 100 |
| 23-04-2025-Wednesday | 25 | 0 | 0 | 53.19 |
| 24-04-2025-Thursday | 6 | 0 | 0 | 12.77 |
| 25-04-2025-Friday | 18 | 0 | 0 | 38.30 |
| 26-04-2025-Saturday | 11 | 0 | 0 | 23.40 |
| 27-04-2025-Sunday | 7 | 0 | 0 | 14.89 |
| 28-04-2025-Monday | 2 | 0 | 0 | 4.26 |
| 29-04-2025-Tuesday | 47 | 0 | 0 | 100 |
| 30-04-2025-Wednesday | 47 | 0 | 0 | 100 |
| Total History | 782 | 0 | 0 | 100 |
| Total | 782 | 0 | 0 | 100 |

[Date :7/9/2025]

[Time :14:17]

[User :KULDEEP]

For HOTEL MERWARA ESTATE
A Unit of Sogant Heritage Hotel Ltd.

Director

Hotel Merwara Estate

History & Forecast

From Date: 01-May-2025 To: 31-May-2025

| History | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-05-2025-Thursday | 6 | 0 | 0 | 12.77 |
| 02-05-2025-Friday | 7 | 0 | 0 | 14.89 |
| 03-05-2025-Saturday | 9 | 0 | 0 | 19.15 |
| 04-05-2025-Sunday | 6 | 0 | 0 | 12.77 |
| 05-05-2025-Monday | 47 | 0 | 0 | 100 |
| 06-05-2025-Tuesday | 9 | 0 | 0 | 19.15 |
| 07-05-2025-Wednesday | 11 | 0 | 0 | 23.40 |
| 08-05-2025-Thursday | 7 | 0 | 0 | 14.89 |
| 09-05-2025-Friday | 47 | 0 | 0 | 100 |
| 10-05-2025-Saturday | 5 | 0 | 0 | 10.64 |
| 11-05-2025-Sunday | 20 | 0 | 0 | 42.55 |
| 12-05-2025-Monday | 43 | 0 | 0 | 91.49 |
| 13-05-2025-Tuesday | 14 | 0 | 0 | 29.79 |
| 14-05-2025-Wednesday | 7 | 0 | 0 | 14.89 |
| 15-05-2025-Thursday | 5 | 0 | 0 | 10.64 |
| 16-05-2025-Friday | 10 | 0 | 0 | 21.28 |
| 17-05-2025-Saturday | 26 | 0 | 0 | 55.32 |
| 18-05-2025-Sunday | 6 | 0 | 0 | 12.77 |
| 19-05-2025-Monday | 3 | 0 | 0 | 6.38 |
| 20-05-2025-Tuesday | 8 | 0 | 0 | 17.02 |
| 21-05-2025-Wednesday | 11 | 0 | 0 | 23.40 |
| 22-05-2025-Thursday | 10 | 0 | 0 | 21.28 |
| 23-05-2025-Friday | 18 | 0 | 0 | 38.30 |
| 24-05-2025-Saturday | 21 | 0 | 0 | 44.68 |
| 25-05-2025-Sunday | 15 | 0 | 0 | 31.91 |
| 26-05-2025-Monday | 3 | 0 | 0 | 6.38 |
| 27-05-2025-Tuesday | 47 | 0 | 0 | 100 |
| 28-05-2025-Wednesday | 47 | 0 | 0 | 100 |
| 29-05-2025-Thursday | 16 | 0 | 0 | 34.04 |
| 30-05-2025-Friday | 19 | 0 | 0 | 40.43 |
| 31-05-2025-Saturday | 20 | 0 | 0 | 42.55 |
| Total History | 523 | 0 | 0 | 100 |
| Total | 523 | 0 | 0 | 100 |

[Date : 7/9/2025]

[Time : 14:18]

[User : KULDEEP]

HOTEL MERWARA ESTATE
Sogani Heritage Hotel Ltd.

Uday Sogani
Director

Hotel Merwara Estate

History & Forecast

From Date: 01-Jun-2025 To : 30-Jun-2025

History

| Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-06-2025-Sunday | 47 | 0 | 0 | 100 |
| 02-06-2025-Monday | 47 | 0 | 0 | 100 |
| 03-06-2025-Tuesday | 4 | 0 | 0 | 8.51 |
| 04-06-2025-Wednesday | 4 | 0 | 0 | 8.51 |
| 05-06-2025-Thursday | 47 | 0 | 0 | 100 |
| 06-06-2025-Friday | 47 | 0 | 0 | 100 |
| 07-06-2025-Saturday | 11 | 0 | 0 | 23.40 |
| 08-06-2025-Sunday | 44 | 0 | 0 | 93.62 |
| 09-06-2025-Monday | 3 | 0 | 0 | 6.38 |
| 10-06-2025-Tuesday | 2 | 0 | 0 | 4.26 |
| 11-06-2025-Wednesday | 11 | 0 | 0 | 23.40 |
| 12-06-2025-Thursday | 12 | 0 | 0 | 25.53 |
| 13-06-2025-Friday | 8 | 0 | 0 | 17.02 |
| 14-06-2025-Saturday | 11 | 0 | 0 | 23.40 |
| 15-06-2025-Sunday | 10 | 0 | 0 | 21.28 |
| 16-06-2025-Monday | 47 | 0 | 0 | 100 |
| 17-06-2025-Tuesday | 47 | 0 | 0 | 100 |
| 18-06-2025-Wednesday | 10 | 0 | 0 | 21.28 |
| 19-06-2025-Thursday | 21 | 0 | 0 | 44.68 |
| 20-06-2025-Friday | 5 | 0 | 0 | 10.64 |
| 21-06-2025-Saturday | 24 | 0 | 0 | 51.06 |
| 22-06-2025-Sunday | 12 | 0 | 0 | 25.53 |
| 23-06-2025-Monday | 19 | 0 | 0 | 40.43 |
| 24-06-2025-Tuesday | 4 | 0 | 0 | 8.51 |
| 25-06-2025-Wednesday | 12 | 0 | 0 | 25.53 |
| 26-06-2025-Thursday | 14 | 0 | 0 | 29.79 |
| 27-06-2025-Friday | 28 | 0 | 0 | 59.57 |
| 28-06-2025-Saturday | 15 | 0 | 0 | 31.91 |
| 29-06-2025-Sunday | 25 | 0 | 0 | 53.19 |
| 30-06-2025-Monday | 18 | 1 | 0 | 38.30 |
| Total History | 609 | 1 | 0 | |
| Total | 609 | 1 | 0 | |

[Date : 7/9/2025]

[Time : 14:18]

[User : KULDEEP]

FOR HOTEL MERWARA ESTATE
of Sogani Heritage Hotel Ltd.

Vijay Sogani

Director

Hotel Merwara Estate

History & Forecast

From Date:01-Jul-2025 To :07-Jul-2025

| History Date | Occupied Rooms | Comp Rooms | HouseUse Rooms | Occupancy %age |
|----------------------|----------------|------------|----------------|----------------|
| 01-07-2025-Tuesday | 18 | 0 | 0 | 38.30 |
| 02-07-2025-Wednesday | 1 | 0 | 0 | 2.13 |
| 03-07-2025-Thursday | 1 | 0 | 0 | 2.13 |
| 04-07-2025-Friday | 47 | 0 | 0 | 100 |
| 05-07-2025-Saturday | 47 | 0 | 0 | 100 |
| 06-07-2025-Sunday | 47 | 0 | 0 | 100 |
| 07-07-2025-Monday | 6 | 0 | 0 | 12.77 |
| Total History | 167 | 0 | 0 | |
| Total | 167 | 0 | 0 | |

[Date :7/9/2025]

[Time :15:44]

[User :KULDEEP]

FOR HOTEL MERWARA ESTATE

A Unit of Sogani Heritage Hotel Ltd.

U. P. S. S. S.

Director

Borewell STP - Log book

April-2024

| Date | Reading | STP - <u>Plant</u> <u>IN-LET</u> | STP <u>Out-let</u> |
|---------|--------------------|----------------------------------|--------------------|
| 1/4/24 | 0 | 0 | 0 |
| 2/4/24 | 7 | 5.2 | 4.4 |
| 3/4/24 | 15 | 11.2 | 9.5 |
| 4/4/24 | 31 | 23.2 | 19.7 |
| 5/4/24 | 39 | 29.2 | 24.8 |
| 6/4/24 | 55 | 41.2 | 35.06 |
| 7/4/24 | 63 | 47.2 | 40.1 |
| 8/4/24 | 79 | 59.2 | 50.3 |
| 9/4/24 | 87 | 60.7 | 51.6 |
| 10/4/24 | 83 | 62.2 | 52.9 |
| 11/4/24 | 85 | 63.7 | 54.1 |
| 12/4/24 | 87 | 65.2 | 55.4 |
| 13/4/24 | 101 | 75.7 | 64.3 |
| 14/4/24 | 113 | 84.7 | 72.03 |
| 15/4/24 | 121 | 90.7 | 77.1 |
| 16/4/24 | 123 | 92.2 | 78.4 |
| 17/4/24 | 143 | 107.2 | 91.1 |
| 18/4/24 | 163 | 122.2 | 103.9 |
| 19/4/24 | 165 | 123.7 | 105.1 |
| 20/4/24 | 181 | 135.7 | 115.3 |
| 21/4/24 | 193 | 144.7 | 123.0 |
| 22/4/24 | 213 | 159.7 | 135.7 |
| 23/4/24 | 233 | 174.7 | 148.5 |
| 24/4/24 | 253 | 189.7 | 161.2 |
| 25/4/24 | 273 | 204.7 | 174.03 |
| 26/4/24 | 275 | 206.2 | 175.3 |
| 27/4/24 | 277 295 | 221.2 | 189.0 |
| 28/4/24 | 315 | 236.2 | 200.8 |
| 29/4/24 | 317 | 237.7 | 202.08 |
| 30/4/24 | 319 | 239.2 | 203.3 |

May - 2024

| Date | Reading | STP - IN LET | STP - Out LET | Date |
|----------|---------|--------------|---------------|---------|
| 11/5/24 | 321 | 240.7 | 204.6 | 11/6/24 |
| 21/5/24 | 325 | 243.7 | 207.1 | 21/6/24 |
| 31/5/24 | 329 | 246.7 | 209.7 | 31/6/24 |
| 41/5/24 | 345 | 258.7 | 219.9 | 41/6/24 |
| 51/5/24 | 361 | 270.7 | 230.09 | 51/6/24 |
| 61/5/24 | 367 | 275.2 | 233.9 | 61/6/24 |
| 71/5/24 | 373 | 279.7 | 237.7 | 71/6/24 |
| 81/5/24 | 377 | 282.7 | 240.2 | 81/6/24 |
| 91/5/24 | 381 | 285.7 | 242.8 | 91/6/24 |
| 101/5/24 | 385 | 288.7 | 245.4 | 10/6/24 |
| 111/5/24 | 393 | 294.7 | 250.5 | 11/6/24 |
| 121/5/24 | 409 | 306.7 | 260.7 | 12/6/24 |
| 131/5/24 | 413 | 309.7 | 263.2 | 13/6/24 |
| 141/5/24 | 429 | 321.7 | 273.4 | 14/6/24 |
| 151/5/24 | 435 | 326.2 | 277.3 | 15/6/24 |
| 161/5/24 | 441 | 330.7 | 281.1 | 16/6/24 |
| 171/5/24 | 447 | 335.2 | 284.9 | 17/6/24 |
| 181/5/24 | 455 | 341.2 | 290.0 | 18/6/24 |
| 191/5/24 | 467 | 350.2 | 297.7 | 19/6/24 |
| 201/5/24 | 473 | 356.2 | 302.8 | 20/6/24 |
| 211/5/24 | 483 | 362.2 | 307.8 | 21/6/24 |
| 221/5/24 | 503 | 377.2 | 320.6 | 22/6/24 |
| 231/5/24 | 523 | 392.2 | 333.3 | 23/6/24 |
| 241/5/24 | 531 | 398.2 | 338.5 | 24/6/24 |
| 251/5/24 | 543 | 407.2 | 346.1 | 25/6/24 |
| 261/5/24 | 549 | 411.7 | 349.9 | 26/6/24 |
| 271/5/24 | 553 | 414.7 | 352.5 | 27/6/24 |
| 281/5/24 | 559 | 419.2 | 356.3 | 28/6/24 |
| 291/5/24 | 569 | 426.7 | 362.7 | 29/6/24 |
| 301/5/24 | 573 | 429.7 | 365.2 | 30/6/24 |
| 311/5/24 | 579 | 434.2 | 369 | 31/6/24 |

June - 2024

| LET | Date | Reading | STP-IN LET | STP-OUTLET |
|-----|---------|---------|------------|------------|
| | 1/6/24 | 585 | 393.7 | 334.6 |
| | 2/6/24 | 589 | 441.7 | 375.4 |
| | 3/6/24 | 593 | 444.7 | 378 |
| | 4/6/24 | 597 | 447.7 | 380.5 |
| | 5/6/24 | 599 | 449.2 | 381.8 |
| | 6/6/24 | 603 | 452.2 | 384.4 |
| | 7/6/24 | 617 | 458.2 | 389.5 |
| | 8/6/24 | 619 | 464.2 | 394.6 |
| | 9/6/24 | 627 | 470.2 | 399.7 |
| | 10/6/24 | 633 | 474.7 | 403.5 |
| | 11/6/24 | 635 | 476.2 | 404.8 |
| | 12/6/24 | 639 | 479.2 | 407.3 |
| | 13/6/24 | 645 | 483.7 | 411.7 |
| | 14/6/24 | 651 | 488.2 | 415.7 |
| | 15/6/24 | 657 | 492.7 | 418.8 |
| | 16/6/24 | 661 | 495.7 | 421.5 |
| | 17/6/24 | 665 | 498.7 | 423.9 |
| | 18/6/24 | 669 | 501.7 | 426.4 |
| | 19/6/24 | 677 | 507.7 | 431.5 |
| | 20/6/24 | 681 | 510.7 | 434.1 |
| | 21/6/24 | 689 | 516.7 | 439.2 |
| | 22/6/24 | 705 | 528.7 | 449.4 |
| | 23/6/24 | 709 | 531.7 | 451.9 |
| | 24/6/24 | 717 | 537.7 | 457.1 |
| | 25/6/24 | 733 | 549.7 | 467.2 |
| | 26/6/24 | 737 | 552.7 | 469.8 |
| | 27/6/24 | 739 | 554.2 | 471.1 |
| | 28/6/24 | 747 | 560.2 | 476.2 |
| | 29/6/24 | 763 | 572.2 | 486.4 |
| | 30/6/24 | 767 | 575.2 | 489.9 |



July - 2024

| <u>Date</u> | <u>Reading</u> | <u>STP - IN LET</u> | <u>STP - OUT LET</u> | <u>Date</u> |
|-------------|----------------|---------------------|----------------------|-------------|
| 1/7/24 | 771 | 578.2 | 491.5 | 1/8/24 |
| 2/7/24 | 791 | 593.2 | 504.2 | 2/8/24 |
| 3/7/24 | 811 | 608.2 | 517 | 3/8/24 |
| 4/7/24 | 813 | 609.7 | 518.2 | 4/8/24 |
| 5/7/24 | 819 | 614.2 | 522.1 | 5/8/24 |
| 6/7/24 | 839 | 629.2 | 534.8 | 6/8/24 |
| 7/7/24 | 859 | 644.2 | 547.6 | 7/8/24 |
| 8/7/24 | 879 | 659.2 | 560.3 | 8/8/24 |
| 9/7/24 | 899 | 674.2 | 573.1 | 9/8/24 |
| 10/7/24 | 915 | 686.2 | 583.3 | 10/8/24 |
| 11/7/24 | 935 | 701.2 | 596 | 11/8/24 |
| 12/7/24 | 941 | 705.7 | 599.8 | 12/8/24 |
| 13/7/24 | 959 | 719.2 | 611.3 | 13/8/24 |
| 14/7/24 | 963 | 722.2 | 613.9 | 14/8/24 |
| 15/7/24 | 967 | 725.2 | 616.9 | 15/8/24 |
| 16/7/24 | 973 | 729.7 | 620.2 | 16/8/24 |
| 17/7/24 | 987 | 740.2 | 629.2 | 17/8/24 |
| 18/7/24 | 995 | 746.2 | 634.3 | 18/8/24 |
| 19/7/24 | 1011 | 758.2 | 644.5 | 19/8/24 |
| 20/7/24 | 1027 | 770.2 | 654.7 | 20/8/24 |
| 21/7/24 | 1043 | 782.2 | 664.8 | 21/8/24 |
| 22/7/24 | 1053 | 787.7 | 671.2 | 22/8/24 |
| 23/7/24 | 1059 | 794.2 | 675.1 | 23/8/24 |
| 24/7/24 | 1061 | 795.7 | 676.3 | 24/8/24 |
| 25/7/24 | 1065 | 798.7 | 678.9 | 25/8/24 |
| 26/7/24 | 1069 | 801.7 | 681.4 | 26/8/24 |
| 27/7/24 | 1077 | 807.7 | 686.5 | 27/8/24 |
| 28/7/24 | 1081 | 810.7 | 689.1 | 28/8/24 |
| 29/7/24 | 1085 | 813.7 | 691.6 | 29/8/24 |
| 30/7/24 | 1091 | 818.2 | 695.5 | 30/8/24 |
| 31/7/24 | 1097 | 822.7 | 699.3 | 31/8/24 |



Aug. - 2024

| ET-00 | Date | Reading | STP-IN LET | STP-OUT LET |
|-------|---------|---------|------------|-------------|
| | 1/8/24 | 910.0 | 825.7 | 701.8 |
| | 2/8/24 | 1107.0 | 830.2 | 705.7 |
| | 3/8/24 | 1175.0 | 836.2 | 710.8 |
| | 4/8/24 | 1121.0 | 840.7 | 714.6 |
| | 5/8/24 | 1127.0 | 845.2 | 719.4 |
| | 6/8/24 | 1135.0 | 851.2 | 723.5 |
| | 7/8/24 | 1139.0 | 854.2 | 726.1 |
| | 8/8/24 | 1145.0 | 858.7 | 729.9 |
| | 9/8/24 | 1149.0 | 861.7 | 732.4 |
| | 10/8/24 | 1165.0 | 870.7 | 740.1 |
| | 11/8/24 | 1165.0 | 873.7 | 742.6 |
| | 12/8/24 | 1181.0 | 885.7 | 752.8 |
| | 13/8/24 | 1185.0 | 888.7 | 755.4 |
| | 14/8/24 | 1193.0 | 894.7 | 760.5 |
| | 15/8/24 | 1205.0 | 902.7 | 768.1 |
| | 16/8/24 | 1221.0 | 915.7 | 778.3 |
| | 17/8/24 | 1229.0 | 921.7 | 783.4 |
| | 18/8/24 | 1245.0 | 933.7 | 793.6 |
| | 19/8/24 | 1251.0 | 938.2 | 797.5 |
| | 20/8/24 | 1255.0 | 941.2 | 800.2 |
| | 21/8/24 | 1261.0 | 945.7 | 803.8 |
| | 22/8/24 | 1267.0 | 950.2 | 807.7 |
| | 23/8/24 | 1279.0 | 959.2 | 815.3 |
| | 24/8/24 | 1293.0 | 969.7 | 824.2 |
| | 25/8/24 | 1307.0 | 980.2 | 833.2 |
| | 26/8/24 | 1315.0 | 986.2 | 838.3 |
| | 27/8/24 | 1329.0 | 996.7 | 847.2 |
| | 28/8/24 | 1333.0 | 999.7 | 849.7 |
| | 29/8/24 | 1337.0 | 1002.7 | 852.2 |
| | 30/8/24 | 1341.0 | 1005.7 | 854.8 |
| | 31/8/24 | 1351.0 | 1013.2 | 861.2 |

SEP. - 2024

| <u>Date</u> | <u>Reading</u> | <u>STP - IN LET</u> | <u>STP - OUT</u> | <u>LET</u> | <u>Date</u> |
|-------------|----------------|---------------------|------------------|------------|-------------|
| 1/9/24 | 1355 | 1016.2 | 863.8 | | 1/10/24 |
| 2/9/24 | 1361 | 1020.7 | 867.6 | | 2/10/24 |
| 3/9/24 | 1365 | 1023.7 | 870.1 | | 3/10/24 |
| 4/9/24 | 1375 | 1031.2 | 876.5 | | 4/10/24 |
| 5/9/24 | 1391 | 1043.2 | 886.7 | | 5/10/24 |
| 6/9/24 | 1407 | 1055.2 | 896.9 | | 6/10/24 |
| 7/9/24 | 1423 | 1067.2 | 907.1 | | 7/10/24 |
| 8/9/24 | 1435 | 1076.2 | 914.8 | | 8/10/24 |
| 9/9/24 | 1443 | 1082.2 | 919.8 | | 9/10/24 |
| 10/9/24 | 1447 | 1085.2 | 922.4 | | 10/10/24 |
| 11/9/24 | 1455 | 1091.2 | 927.5 | | 11/10/24 |
| 12/9/24 | 1475 | 1106.2 | 940.3 | | 12/10/24 |
| 13/9/24 | 1495 | 1121.2 | 953.1 | | 13/10/24 |
| 14/9/24 | 1508 | 1127.2 | 958.7 | | 14/10/24 |
| 15/9/24 | 1507 | 1130.2 | 960.7 | | 15/10/24 |
| 16/9/24 | 1509 | 1131.2 | 961.9 | | 16/10/24 |
| 17/9/24 | 1513 | 1134.7 | 964.5 | | 17/10/24 |
| 18/9/24 | 1517 | 1137.7 | 967 | | 18/10/24 |
| 19/9/24 | 1519 | 1139.2 | 968.3 | | 19/10/24 |
| 20/9/24 | 1521 | 1140.7 | 969.6 | | 20/10/24 |
| 21/9/24 | 1525 | 1147.7 | 972.1 | | 21/10/24 |
| 22/9/24 | 1529 | 1146.7 | 974.7 | | 22/10/24 |
| 23/9/24 | 1533 | 1149.7 | 977.2 | | 23/10/24 |
| 24/9/24 | 1537 | 1152.7 | 979.8 | | 24/10/24 |
| 25/9/24 | 1541 | 1155.7 | 982.3 | | 25/10/24 |
| 26/9/24 | 1545 | 1158.7 | 984.9 | | 26/10/24 |
| 27/9/24 | 1553 | 1164.7 | 990 | | 27/10/24 |
| 28/9/24 | 1563 | 1172.2 | 996.9 | | 28/10/24 |
| 29/9/24 | 1569 | 1176.7 | 1000.2 | | 29/10/24 |
| 30/9/24 | 1573 | 1179.7 | 1002.7 | | 30/10/24 |
| | | | | | 31/10/24 |



OCT - 2024

| STATION | Date | Reading | STP - IN LET | STP - OUT LET |
|---------|----------|---------|--------------|---------------|
| 11 | 1-10-24 | 1577 | 1182.7 | 1005.3 |
| 2 | 2/10/24 | 1579 | 1184.2 | 1006.6 |
| 3 | 3/10/24 | 1583 | 1187.2 | 1009.1 |
| 4 | 4/10/24 | 1587 | 1190.2 | 1011.7 |
| 5 | 5/10/24 | 1603 | 1202.2 | 1021.9 |
| 6 | 6/10/24 | 1619 | 1214.2 | 1032.1 |
| 7 | 7/10/24 | 1621 | 1215.7 | 1033.3 |
| 8 | 8/10/24 | 1633 | 1229.7 | 1041.0 |
| 9 | 9/10/24 | 1645 | 1233.7 | 1048.6 |
| 10 | 10/10/24 | 1657 | 1242.7 | 1056.3 |
| 11 | 11/10/24 | 1673 | 1254.7 | 1066.5 |
| 12 | 12/10/24 | 1681 | 1260.7 | 1071.6 |
| 13 | 13/10/24 | 1693 | 1269.7 | 1079.2 |
| 14 | 14/10/24 | 1701 | 1275.7 | 1084.3 |
| 15 | 15/10/24 | 1717 | 1287.7 | 1094.5 |
| 16 | 16/10/24 | 1721 | 1290.7 | 1099.1 |
| 17 | 17/10/24 | 1737 | 1302.7 | 1107.3 |
| 18 | 18/10/24 | 1753 | 1314.7 | 1117.5 |
| 19 | 19/10/24 | 1765 | 1323.7 | 1125.1 |
| 20 | 20/10/24 | 1773 | 1329.7 | 1130.2 |
| 21 | 21/10/24 | 1789 | 134.7 | 1140.4 |
| 22 | 22/10/24 | 1805 | 1353.7 | 1150.6 |
| 23 | 23/10/24 | 1821 | 1365.7 | 1160.8 |
| 24 | 24/10/24 | 1825 | 1368.7 | 1163.4 |
| 25 | 25/10/24 | 1845 | 1383.7 | 1176.1 |
| 26 | 26/10/24 | 1865 | 1398.7 | 1188.9 |
| 27 | 27/10/24 | 1883 | 1412.2 | 1200.4 |
| 28 | 28/10/24 | 1899 | 1424.2 | 1210.6 |
| 29 | 29/10/24 | 1905 | 1428.2 | 1214.4 |
| 30 | 30/10/24 | 1911 | 1433.2 | 1218.2 |
| 31 | 31/10/24 | 1927 | 1445.2 | 1228.4 |

Nov. - 2024

| <u>Date</u> | <u>Reading</u> | <u>STP - IN LET</u> | <u>STP - OUT LET</u> | <u>Date</u> |
|-------------|----------------|---------------------|----------------------|-------------|
| 1/11/24 | 1943 | 1457.2 | 1238.6 | 1/12/24 |
| 2/11/24 | 1959 | 1469.2 | 1248.8 | 2/12/24 |
| 3/11/24 | 1975 | 1481.2 | 1259.1 | 3/12/24 |
| 4/11/24 | 1991 | 1493.2 | 1269.2 | 4/12/24 |
| 5/11/24 | 2011 | 1508.2 | 1282.5 | 5/12/24 |
| 6/11/24 | 2031 | 1523.2 | 1294.7 | 6/12/24 |
| 7/11/24 | 2051 | 1538.2 | 1307.5 | 7/12/24 |
| 8/11/24 | 2065 | 1548.7 | 1316.4 | 8/12/24 |
| 9/11/24 | 2081 | 1560.7 | 1326.6 | 9/12/24 |
| 10/11/24 | 2099 | 1574.2 | 1338.1 | 10/12/24 |
| 11/11/24 | 2117 | 1587.7 | 1349.5 | 11/12/24 |
| 12/11/24 | 2135 | 1601.2 | 1360 | 12/12/24 |
| 13/11/24 | 2151 | 1613.2 | 1371.2 | 13/12/24 |
| 14/11/24 | 2169 | 1626.7 | 1382.7 | 14/12/24 |
| 15/11/24 | 2183 | 1637.2 | 1397.6 | 15/12/24 |
| 16/11/24 | 2203 | 1652.2 | 1404.4 | 16/12/24 |
| 17/11/24 | 2223 | 1667.2 | 1417.7 | 17/12/24 |
| 18/11/24 | 2235 | 1676.2 | 1424.8 | 18/12/24 |
| 19/11/24 | 2243 | 1682.2 | 1429.9 | 19/12/24 |
| 20/11/24 | 2257 | 1692.7 | 1438.8 | 20/12/24 |
| 21/11/24 | 2277 | 1707.7 | 1451.5 | 21/12/24 |
| 22/11/24 | 2297 | 1722.7 | 1464.3 | 22/12/24 |
| 23/11/24 | 2317 | 1737.7 | 1477 | 23/12/24 |
| 24/11/24 | 2337 | 1752.7 | 1489.8 | 24/12/24 |
| 25/11/24 | 2357 | 1767.7 | 1502.5 | 25/12/24 |
| 26/11/24 | 2377 | 1782.7 | 1515.3 | 26/12/24 |
| 27/11/24 | 2397 | 1797.7 | 1528 | 27/12/24 |
| 28/11/24 | 2427 | 1812.7 | 1540.8 | 28/12/24 |
| 29/11/24 | 2435 | 1818.7 | 1545.9 | 29/12/24 |
| 30/11/24 | 2441 | 1830.7 | 1556.1 | 30/12/24 |
| | | | | 31/12/24 |

DEC. - 2024

| ET-NO | Date | Reading | STP-IN LET | STP-OUT L |
|-------|----------|---------|------------|-----------|
| | 1/12/24 | 2461 | 1845.7 | 1568.8 |
| | 2/12/24 | 2481 | 1860.7 | 1581.6 |
| | 3/12/24 | 2501 | 1875.7 | 1594.3 |
| | 4/12/24 | 2521 | 1890.7 | 1607.1 |
| | 5/12/24 | 2541 | 1905.7 | 1619.8 |
| | 6/12/24 | 2561 | 1920.7 | 1632.6 |
| | 7/12/24 | 2581 | 1935.7 | 1645.3 |
| | 8/12/24 | 2601 | 1950.7 | 1658.1 |
| | 9/12/24 | 2621 | 1965.7 | 1670.8 |
| | 10/12/24 | 2641 | 1980.7 | 1683.6 |
| | 11/12/24 | 2661 | 1995.7 | 1696.3 |
| | 12/12/24 | 2681 | 2010.7 | 1709.1 |
| | 13/12/24 | 2687 | 2015.2 | 1712.9 |
| | 14/12/24 | 2693 | 2019.7 | 1716.7 |
| | 15/12/24 | 2699 | 2024.2 | 1720.6 |
| | 16/12/24 | 2703 | 2027.2 | 1723.1 |
| | 17/12/24 | 2705 | 2028.7 | 1724.9 |
| | 18/12/24 | 2709 | 2031.7 | 1726.9 |
| | 19/12/24 | 2725 | 2043.7 | 1737.1 |
| | 20/12/24 | 2741 | 2055.7 | 1747.3 |
| | 21/12/24 | 2761 | 2070.7 | 1760.1 |
| | 22/12/24 | 2761 | 2085.7 | 1772.8 |
| | 23/12/24 | 2789 | 2091.7 | 1777.9 |
| | 24/12/24 | 2805 | 2103.7 | 1789.1 |
| | 25/12/24 | 2821 | 2115.7 | 1808.5 |
| | 26/12/24 | 2837 | 2127.7 | 1812.4 |
| | 27/12/24 | 2843 | 2132.2 | 1817.5 |
| | 28/12/24 | 2851 | 2138.2 | 1825.1 |
| | 29/12/24 | 2863 | 2147.2 | 1835.3 |
| | 30/12/24 | 2879 | 2159.2 | 1846.8 |
| | 31/12/24 | 2897 | 2172.7 | |

Jan. - 2025

| Date | Reading | STP- IN LET | STP- OUT LET | Date |
|---------|---------|-------------|--------------|---------|
| 1/1/25 | 2905 | 2178.7 | 1851.9 | 1/1/25 |
| 2/1/25 | 2911 | 2183.2 | 1855.7 | 2/1/25 |
| 3/1/25 | 2919 | 2189.2 | 1860.8 | 3/1/25 |
| 4/1/25 | 2939 | 2204.2 | 1873.6 | 4/1/25 |
| 5/1/25 | 2947 | 2210.2 | 1878.7 | 5/1/25 |
| 6/1/25 | 2967 | 2225.2 | 1891.9 | 6/1/25 |
| 7/1/25 | 2975 | 2231.2 | 1896.5 | 7/1/25 |
| 8/1/25 | 2991 | 2235.7 | 1900.3 | 8/1/25 |
| 9/1/25 | 2985 | 2238.7 | 1902.9 | 9/1/25 |
| 10/1/25 | 3003 | 2252.2 | 1914.4 | 10/1/25 |
| 11/1/25 | 3021 | 2265.7 | 1925.8 | 11/1/25 |
| 12/1/25 | 3035 | 2276.2 | 1934.8 | 12/1/25 |
| 13/1/25 | 3039 | 2279.2 | 1937.3 | 13/1/25 |
| 14/1/25 | 3041 | 2280.7 | 1938.6 | 14/1/25 |
| 15/1/25 | 3061 | 2295.7 | 1951.3 | 15/1/25 |
| 16/1/25 | 3081 | 2310.7 | 1964.1 | 16/1/25 |
| 17/1/25 | 3099 | 2316.7 | 1969.2 | 17/1/25 |
| 18/1/25 | 3109 | 2331.7 | 1981.9 | 18/1/25 |
| 19/1/25 | 3129 | 2346.7 | 1994.7 | 19/1/25 |
| 20/1/25 | 3149 | 2361.7 | 2007.4 | 20/1/25 |
| 21/1/25 | 3169 | 2376.7 | 2020.2 | 21/1/25 |
| 22/1/25 | 3171 | 2378.2 | 2021.5 | 22/1/25 |
| 23/1/25 | 3187 | 2390.2 | 2031.7 | 23/1/25 |
| 24/1/25 | 3199 | 2393.2 | 2034.2 | 24/1/25 |
| 25/1/25 | 3201 | 2400.7 | 2040.6 | 25/1/25 |
| 26/1/25 | 3205 | 2403.7 | 2043.1 | 26/1/25 |
| 27/1/25 | 3217 | 2412.7 | 2050.8 | 27/1/25 |
| 28/1/25 | 3219 | 2414.2 | 2052.1 | 28/1/25 |
| 29/1/25 | 3239 | 2429.2 | 2064.8 | 29/1/25 |
| 30/1/25 | 3259 | 2444.2 | 2077.6 | 30/1/25 |
| 31/1/25 | 3261 | 2448.7 | 2078.8 | 31/1/25 |

Feb. - 2025

| WT LET | Date | Reading | STP - INLET | STP - OUT LET |
|--------|--------------------|---------|-------------|---------------|
| | 1/2/25 | 3281 | 2460.7 | 2091 |
| | 2/2/25 | 3301 | 2475.7 | 2104.3 |
| | 3/2/25 | 3321 | 2490.7 | 2117.1 |
| | 4/2/25 | 3341 | 2505.7 | 2129.8 |
| | 5/2/25 | 3343 | 2507.2 | 2131.1 |
| | 6/2/25 | 3347 | 2510.2 | 2133.7 |
| | 7/2/25 | 3367 | 2525.2 | 2146.4 |
| | 8/2/25 | 3387 | 2540.2 | 2159.2 |
| | 9/2/25 | 3395 | 2546.2 | 2164.3 |
| | 10/2/25 | 3399 | 2549.2 | 2166.8 |
| | 11/2/25 | 3403 | 2552.2 | 2169.4 |
| | 12/2/25 | 3423 | 2567.2 | 2182.1 |
| | 13/2/25 | 3443 | 2582.2 | 2194.9 |
| | 14/2/25 | 3463 | 2597.2 | 2207.6 |
| | 15/2/25 | 3483 | 2612.2 | 2220.4 |
| | 16/2/25 | 3487 | 2615.2 | 2222.9 |
| | 17/2/25 | 3507 | 2630.2 | 2235.7 |
| | 18/2/25 | 3527 | 2645.2 | 2248.4 |
| | 19/2/25 | 3529 | 2646.7 | 2249.7 |
| | 20/2/25 | 3549 | 2661.7 | 2262.4 |
| | 21/2/25 | 3563 | 2676.7 | 2275.2 |
| | 22/2/25 | 3573 | 2679.7 | 2277.7 |
| | 23/2/25 | 3575 | 2681.2 | 2279.0 |
| | 24/2/25 | 3595 | 2696.2 | 2291.8 |
| | 25/2/25 | 3615 | 2711.2 | 2304.5 |
| | 26/2/25 | 3617 | 2712.7 | 2307.7 |
| | 27/2/25 | 3619 | 2714.2 | 2307.1 |
| | 28/2/25 | 3639 | 2729.2 | 2319.8 |
| | 29/2/25 | | | |
| | 30/2/25 | | | |
| | 31/2/25 | | | |

For HOTEL MEOWARA STATE
A Unit Heritage Hotel Ltd.
Director

Magich - 2025

| Date | Reading | STP - INLET | STP - OUTLET | Date |
|---------|---------|-------------|--------------|--------------------|
| 1/3/25 | 3659 | 2744.2 | 2332.6 | 1/4/25 |
| 2/3/25 | 3661 | 2745.7 | 2333.8 | 2/4/25 |
| 3/3/25 | 3681 | 2760.7 | 2346.6 | 3/4/25 |
| 4/3/25 | 3683 | 2762.2 | 2347.9 | 4/4/25 |
| 5/3/25 | 3703 | 2777.2 | 2360.6 | 5/4/25 |
| 6/3/25 | 3715 | 2786.2 | 2368.3 | 6/4/25 |
| 7/3/25 | 3719 | 2789.2 | 2370.8 | 7/4/25 |
| 8/3/25 | 3723 | 2792.2 | 2373.4 | 8/4/25 |
| 9/3/25 | 3727 | 2795.2 | 2375.9 | 9/4/25 |
| 10/3/25 | 3729 | 2796.7 | 2377.2 | 10/4/25 |
| 11/3/25 | 3731 | 2798.2 | 2378.5 | 11/4/25 |
| 12/3/25 | 3733 | 2799.7 | 2379.7 | 12/4/25 |
| 13/3/25 | 3745 | 2808.7 | 2387.4 | 13/4/25 |
| 14/3/25 | 3761 | 2820.7 | 2397.6 | 14/4/25 |
| 15/3/25 | 3769 | 2826.7 | 2402.7 | 15/4/25 |
| 16/3/25 | 3781 | 2835.7 | 2410.3 | 16/4/25 |
| 17/3/25 | 3783 | 2837.2 | 2411.6 | 17/4/25 |
| 18/3/25 | 3803 | 2852.2 | 2429.4 | 18/4/25 |
| 19/3/25 | 3823 | 2867.2 | 2437.1 | 19/4/25 |
| 20/3/25 | 3843 | 2882.2 | 2449.9 | 20/4/25 |
| 21/3/25 | 3863 | 2897.2 | 2462.6 | 21/4/25 |
| 22/3/25 | 3867 | 2900.2 | 2465.2 | 22/4/25 |
| 23/3/25 | 3889 | 2901.7 | 2466.4 | 23/4/25 |
| 24/3/25 | 3889 | 2916.7 | 2479.2 | 24/4/25 |
| 25/3/25 | 3909 | 2931.7 | 2491.9 | 25/4/25 |
| 26/3/25 | 3913 | 2934.7 | 2494.5 | 26/4/25 |
| 27/3/25 | 3933 | 2949.7 | 2507.2 | 27/4/25 |
| 28/3/25 | 3953 | 2964.7 | 2520 | 28/4/25 |
| 29/3/25 | 3959 | 2969.2 | 2523 | 29/4/25 |
| 30/3/25 | 3963 | 2972.2 | 2526.4 | 30/4/25 |
| 31/3/25 | 3965 | 2973.7 | 2527.6 | 31/4/25 |

April - 2025

| OUT LET | Date | Reading | STP - IN LET | STP - OUT LET |
|---------|--------------------|---------|--------------|---------------|
| 2-6 | 1/4/25 | 3969 | 2976.7 | 2530.2 |
| 3-8 | 2/4/25 | 3973 | 2979.7 | 2532.7 |
| 6-6 | 3/4/25 | 3977 | 2982.7 | 2535.2 |
| 7-9 | 4/4/25 | 3987 | 2990.2 | 2541.7 |
| 0-6 | 5/4/25 | 4007 | 3005.2 | 2554.9 |
| 8-3 | 6/4/25 | 4025 | 3018.7 | 2565.9 |
| 0-8 | 7/4/25 | 4043 | 3032.2 | 2577.4 |
| 3-4 | 8/4/25 | 4045 | 3033.7 | 2578.6 |
| 5-9 | 9/4/25 | 4047 | 3035.2 | 2579.9 |
| 7-2 | 10/4/25 | 4049 | 3036.7 | 2581.2 |
| 8-5 | 11/4/25 | 4069 | 3051.7 | 2593.9 |
| 9-7 | 12/4/25 | 4089 | 3066.7 | 2606.7 |
| 1-4 | 13/4/25 | 4109 | 3081.7 | 2619.4 |
| 1-6 | 14/4/25 | 4129 | 3096.7 | 2632.2 |
| 7 | 15/4/25 | 4131 | 3098.2 | 2633.5 |
| 3 | 16/4/25 | 4139 | 3104.2 | 2638.6 |
| 6 | 17/4/25 | 4153 | 3114.7 | 2647.5 |
| 4 | 18/4/25 | 4171 | 3128.2 | 2659 |
| 1 | 19/4/25 | 4187 | 3140.2 | 2669.2 |
| | 20/4/25 | 4205 | 3153.7 | 2680.6 |
| 6 | 21/4/25 | 4225 | 3168.7 | 2693.4 |
| 2 | 22/4/25 | 4235 | 3176.2 | 2699.8 |
| 4 | 23/4/25 | 4237 | 3177.7 | 2701 |
| 2 | 24/4/25 | 4245 | 3183.7 | 2706.1 |
| | 25/4/25 | 4249 | 3186.7 | 2708.7 |
| | 26/4/25 | 4253 | 3189.7 | 2711.2 |
| | 27/4/25 | 4255 | 3191.2 | 2712.5 |
| | 28/4/25 | 4275 | 3206.2 | 2725.3 |
| | 29/4/25 | 4295 | 3221.2 | 2738.0 |
| | 30/4/25 | 4297 | 3222.7 | 2739.3 |
| 6 | 31/4/25 | | | |

For HOTEL MENDARA ESTATE
Unit of Squani Heritage Hotel Ltd. Inc

May - 2025

| <u>Date</u> | <u>Reading</u> | <u>STP - INLET</u> | <u>STP - OUTLET</u> | <u>Date</u> |
|-------------|----------------|--------------------|---------------------|-------------|
| 1/5/25 | 4299 | 3224.2 | 2740.6 | 1/6/25 |
| 2/5/25 | 4303 | 3227.2 | 2743.1 | 2/6/25 |
| 3/5/25 | 4307 | 3230.2 | 2745.7 | 3/6/25 |
| 4/5/25 | 4309 | 3231.7 | 2746.9 | 4/6/25 |
| 5/5/25 | 4329 | 3246.7 | 2759.7 | 5/6/25 |
| 6/5/25 | 4333 | 3249.7 | 2762.2 | 6/6/25 |
| 7/5/25 | 4337 | 3252.7 | 2764.8 | 7/6/25 |
| 8/5/25 | 4341 | 3255.7 | 2767.3 | 8/6/25 |
| 9/5/25 | 4361 | 3270.7 | 2780.1 | 9/6/25 |
| 10/5/25 | 4363 | 3272.2 | 2781.4 | 10/6/25 |
| 11/5/25 | 4371 | 3278.2 | 2786.5 | 11/6/25 |
| 12/5/25 | 4389 | 3291.7 | 2797.9 | 12/6/25 |
| 13/5/25 | 4395 | 3296.2 | 2801.8 | 13/6/25 |
| 14/5/25 | 4399 | 3299.2 | 2804.3 | 14/6/25 |
| 15/5/25 | 4401 | 3300.7 | 2805.6 | 15/6/25 |
| 16/5/25 | 4405 | 3303.7 | 2808.1 | 16/6/25 |
| 17/5/25 | 4415 | 3311.2 | 2814.5 | 17/6/25 |
| 18/5/25 | 4417 | 3312.7 | 2815.8 | 18/6/25 |
| 19/5/25 | 4419 | 3314.2 | 2817.1 | 19/6/25 |
| 20/5/25 | 4423 | 3317.2 | 2819.6 | 20/6/25 |
| 21/5/25 | 4427 | 3320.2 | 2822.2 | 21/6/25 |
| 22/5/25 | 4431 | 3323.2 | 2824.7 | 22/6/25 |
| 23/5/25 | 4439 | 3329.2 | 2829.8 | 23/6/25 |
| 24/5/25 | 4447 | 3335.2 | 2834.9 | 24/6/25 |
| 25/5/25 | 4453 | 3339.7 | 2838.7 | 25/6/25 |
| 26/5/25 | 4455 | 3341.2 | 2840. | 26/6/25 |
| 27/5/25 | 4475 | 3356.2 | 2852.8 | 27/6/25 |
| 28/5/25 | 4495 | 3371.2 | 2865.5 | 28/6/25 |
| 29/5/25 | 4501 | 3375.7 | 2869.3 | 29/6/25 |
| 30/5/25 | 4509 | 3381.7 | 2874.4 | 30/6/25 |
| 31/5/25 | 4517 | 3387.7 | 2879.5 | |

For MERWARA ES
 A Unit of Sonani Heritage Hotel
 vijaygagan
 Director

June-2025

| INLET | Date | Reading | STP-INLET | STP-OUTLET |
|-------|---------|---------|-----------|------------|
| | 1/6/25 | 4537 | 3402.7 | 2892.3 |
| | 2/6/25 | 4557 | 3417.7 | 2905.7 |
| 7 | 3/6/25 | 4559 | 3419.2 | 2906.3 |
| 7 | 4/6/25 | 4561 | 3420.7 | 2907.6 |
| 7 | 5/6/25 | 4581 | 3435.7 | 2920.3 |
| 2 | 6/6/25 | 4601 | 3450.7 | 2933.1 |
| 8 | 7/6/25 | 4605 | 3453.7 | 2935.6 |
| | 8/6/25 | 4609 | 3456.7 | 2938.2 |
| | 9/6/25 | 4627 | 3470.2 | 2949.7 |
| 1 | 10/6/25 | 4629 | 3471.7 | 2950.9 |
| 5 | 11/6/25 | 4631 | 3473.2 | 2952.2 |
| 9 | 12/6/25 | 4635 | 3476.2 | 2954.8 |
| 8 | 13/6/25 | 4639 | 3479.2 | 2957.3 |
| 3 | 14/6/25 | 4643 | 3482.2 | 2959.9 |
| 6 | 15/6/25 | 4647 | 3485.2 | 2962.4 |
| 1 | 16/6/25 | 4651 | 3488.2 | 2965.1 |
| 5 | 17/6/25 | 4671 | 3503.2 | 2977.7 |
| 8 | 18/6/25 | 4691 | 3518.2 | 2990.5 |
| 1 | 19/6/25 | 4695 | 3521.2 | 2993.1 |
| | 20/6/25 | 4703 | 3527.2 | 2998.1 |
| 2 | 21/6/25 | 4705 | 3528.7 | 2999.4 |
| 7 | 22/6/25 | 4715 | 3536.2 | 3005.8 |
| 3 | 23/6/25 | 4719 | 3539.2 | 3008.3 |
| 7 | 24/6/25 | 4721 | 3540.7 | 3009.6 |
| 2 | 25/6/25 | 4725 | 3543.7 | 3012.1 |
| | 26/6/25 | 4731 | 3548.2 | 3016 |
| 8 | 27/6/25 | 4743 | 3557.2 | 3023.6 |
| 1 | 28/6/25 | 4749 | 3561.7 | 3027.4 |
| | 29/6/25 | 4759 | 3569.2 | 3033.8 |
| | 30/6/25 | 4767 | 3575.2 | 3038.9 |

For HOTEL MEERWADI STATE
A Unit of Sogani Hotel Ltd.

Vijay Sogani

WATER TANKER LOG BOOK
: April 24 : 2024

: MAY 24 : 2024

| S.N. | Date | TENKER TOTAL | Signature | S.N. | Date | TENKER TOTAL | Signature |
|--------|---------|--------------|-------------|--------|---------|--------------|-------------|
| 1. | 1/4/24 | X | | 1. | 1/5/24 | X | |
| 2. | 2/4/24 | X | | 2. | 2/5/24 | X | |
| 3. | 3/4/24 | 02. | [Signature] | 3. | 3/5/24 | X | |
| 4. | 4/4/24 | X | | 4. | 4/5/24 | 02. | [Signature] |
| 5. | 5/4/24 | 02. | [Signature] | 5. | 5/5/24 | 02. | [Signature] |
| 6. | 6/4/24 | | | 6. | 6/5/24 | | |
| 7. | 7/4/24 | 02. | [Signature] | 7. | 7/5/24 | | |
| 8. | 8/4/24 | | | 8. | 8/5/24 | | |
| 9. | 9/4/24 | | | 9. | 9/5/24 | | |
| 10. | 10/4/24 | | | 10. | 10/5/24 | | |
| 11. | 11/4/24 | | | 11. | 11/5/24 | | |
| 12. | 12/4/24 | | | 12. | 12/5/24 | 02. | [Signature] |
| 13. | 13/4/24 | 02. | [Signature] | 13. | 13/5/24 | X | |
| 14. | 14/4/24 | 02. | [Signature] | 14. | 14/5/24 | 02. | [Signature] |
| 15. | 15/4/24 | | | 15. | 15/5/24 | | |
| 16. | 16/4/24 | | | 16. | 16/5/24 | | |
| 17. | 17/4/24 | 02. | [Signature] | 17. | 17/5/24 | | |
| 18. | 18/4/24 | 02. | [Signature] | 18. | 18/5/24 | | |
| 19. | 19/4/24 | | | 19. | 19/5/24 | 02. | [Signature] |
| 20. | 20/4/24 | 02. | [Signature] | 20. | 20/5/24 | | |
| 21. | 21/4/24 | 09. | [Signature] | 21. | 21/5/24 | | |
| 22. | 22/4/24 | 02. | [Signature] | 22. | 22/5/24 | 02. | [Signature] |
| 23. | 23/4/24 | 02. | [Signature] | 23. | 23/5/24 | 02. | [Signature] |
| 24. | 24/4/24 | 02. | [Signature] | 24. | 24/5/24 | | |
| 25. | 25/4/24 | 02. | [Signature] | 25. | 25/5/24 | 02. | [Signature] |
| 26. | 26/4/24 | X | | 26. | 26/5/24 | | |
| 27. | 27/4/24 | 02. | [Signature] | 27. | 27/5/24 | | |
| 28. | 28/4/24 | 02. | [Signature] | 28. | 28/5/24 | | |
| 29. | 29/4/24 | X | | 29. | 29/5/24 | 02. | [Signature] |
| 30. | 30/4/24 | X | | 30. | 30/5/24 | X | |
| 31. | | | | 31. | 31/5/24 | X | |
| TOTAL: | | 30 | | TOTAL: | | 18. | |

FOR HOTEL MERWARA ESTA
Unit of Sohoni Heritage Hotel L
Vi [Signature]
Director

JUN-24

July 24

A

| S.N. | Date | TENKER TOTAL | Signature | S.N. | Date | TOTAL TENKER | Signature | S.N. | Date |
|-------|----------|-----------------|-----------|-------|----------|-----------------|-----------|------|-----------|
| 1. | 01/06/24 | | | 1. | 01/07/24 | | | 1. | 11/07/24 |
| 2. | 02/06/24 | | | 2. | 02/07/24 | 02 | | 2. | 21/07/24 |
| 3. | 03/06/24 | | | 3. | 03/07/24 | 02 | | 3. | 31/07/24 |
| 4. | 04/06/24 | | | 4. | 04/07/24 | | | 4. | 41/07/24 |
| 5. | 05/06/24 | | | 5. | 05/07/24 | | | 5. | 51/07/24 |
| 6. | 06/06/24 | | | 6. | 06/07/24 | 02 | | 6. | 61/07/24 |
| 7. | 07/06/24 | | | 7. | 07/07/24 | 02 | | 7. | 71/07/24 |
| 8. | 08/06/24 | | | 8. | 08/07/24 | 02 | | 8. | 81/07/24 |
| 9. | 09/06/24 | | | 9. | 09/07/24 | 02 | | 9. | 91/07/24 |
| 10. | 10/06/24 | | | 10. | 10/07/24 | 02 | | 10. | 101/07/24 |
| 11. | 11/06/24 | | | 11. | 11/07/24 | 02 | | 11. | 111/07/24 |
| 12. | 12/06/24 | | | 12. | 12/07/24 | | | 12. | 121/07/24 |
| 13. | 13/06/24 | | | 13. | 13/07/24 | 02 | | 13. | 131/07/24 |
| 14. | 14/06/24 | | | 14. | 14/07/24 | | | 14. | 141/07/24 |
| 15. | 15/06/24 | | | 15. | 15/07/24 | | | 15. | 151/07/24 |
| 16. | 16/06/24 | | | 16. | 16/07/24 | | | 16. | 161/07/24 |
| 17. | 17/06/24 | | | 17. | 17/07/24 | 02 | | 17. | 171/07/24 |
| 18. | 18/06/24 | | | 18. | 18/07/24 | | | 18. | 181/07/24 |
| 19. | 19/06/24 | | | 19. | 19/07/24 | 02 | | 19. | 191/07/24 |
| 20. | 20/06/24 | | | 20. | 20/07/24 | 02 | | 20. | 201/07/24 |
| 21. | 21/06/24 | | | 21. | 21/07/24 | 02 | | 21. | 211/07/24 |
| 22. | 22/06/24 | 02 | | 22. | 22/07/24 | 02 | | 22. | 221/07/24 |
| 23. | 23/06/24 | | | 23. | 23/07/24 | | | 23. | 231/07/24 |
| 24. | 24/06/24 | | | 24. | 24/07/24 | | | 24. | 241/07/24 |
| 25. | 25/06/24 | 02 | | 25. | 25/07/24 | | | 25. | 251/07/24 |
| 26. | 26/06/24 | | | 26. | 26/07/24 | | | 26. | 261/07/24 |
| 27. | 27/06/24 | | | 27. | 27/07/24 | | | 27. | 271/07/24 |
| 28. | 28/06/24 | | | 28. | 28/07/24 | | | 28. | 281/07/24 |
| 29. | 29/06/24 | 02 | | 29. | 29/07/24 | | | 29. | 291/07/24 |
| 30. | 30/06/24 | | | 30. | 30/07/24 | | | 30. | 301/07/24 |
| 31. | 31/06/24 | | | 31. | 31/07/24 | | | 31. | 311/07/24 |
| TOTAL | | 6 | | TOTAL | | 28 | | | |

FOR HOTEL MERWANG STATE
A Unit of Sarawak Heritage
Nisang Sogari
Director

:- AUG. 24 :-

:- Sep - 24 :-

| S.N | Date | TENKES TOTAL | Signature | S.N. | Date | TENKES TOTAL | Signature |
|-----|---------|-----------------|-----------|---------|----------|-----------------|-----------|
| 1. | 1/8/24 | | | 1. | 01/09/24 | | |
| 2. | 2/8/24 | | | 2. | 02/09/24 | | |
| 3. | 3/8/24 | | | 3. | 03/09/24 | | |
| 4. | 4/8/24 | | | 4. | 04/09/24 | | |
| 5. | 5/8/24 | | | 5. | 05/09/24 | 02 | RAU |
| 6. | 6/8/24 | | | 6. | 06/09/24 | 02 | RAU |
| 7. | 7/8/24 | | | 7. | 07/09/24 | 02 | RAU |
| 8. | 8/8/24 | | | 8. | 08/09/24 | 02 | RAU |
| 9. | 9/8/24 | | | 9. | 09/09/24 | | |
| 10. | 10/8/24 | 02 | | 10. | 10/09/24 | | |
| 11. | 11/8/24 | | | 11. | 11/09/24 | | |
| 12. | 12/8/24 | 02 | | 12. | 12/09/24 | 02 | RAU |
| 13. | 13/8/24 | | | 13. | 13/09/24 | 02 | RAU |
| 14. | 14/8/24 | | | 14. | 14/09/24 | | |
| 15. | 15/8/24 | 02 | | 15. | 15/09/24 | | |
| 16. | 16/8/24 | 02 | | 16. | 16/09/24 | | |
| 17. | 17/8/24 | | | 17. | 17/09/24 | | |
| 18. | 18/8/24 | 02 | | 18. | 18/09/24 | | |
| 19. | 19/8/24 | | | 19. | 19/09/24 | | |
| 20. | 20/8/24 | | | 20. | 20/09/24 | | |
| 21. | 21/8/24 | | | 21. | 21/09/24 | | |
| 22. | 22/8/24 | | | 22. | 22/09/24 | | |
| 23. | 23/8/24 | 02 | | 23. | 23/09/24 | | |
| 24. | 24/8/24 | 02 | | 24. | 24/09/24 | | |
| 25. | 25/8/24 | 02 | | 25. | 25/09/24 | | |
| 26. | 26/8/24 | | | 26. | 26/09/24 | | |
| 27. | 27/8/24 | 02 | | 27. | 27/09/24 | | |
| 28. | 28/8/24 | | | 28. | 28/09/24 | 02 | RAU |
| 29. | 29/8/24 | | | 29. | 29/09/24 | | |
| 30. | 30/8/24 | | | 30. | 30/09/24 | | |
| 31. | 31/8/24 | | | 31/9/24 | 31/9/24 | | |
| | | TOTAL 18 | | | | TOTAL 14 | |

NOTE: MERIDIAN ESTATE Hotel Ltd. is a Unit of Sagar Hotel Ltd.

Director

October 2024

Nov. 24.

| S/N | Date | TEKNIK TOTAL | Sisntus | S/N | Date | TEKNIK TOTAL | Skantik | HA-NO | CR |
|-------|----------|--------------|---------|-------|----------|--------------|---------|-------|-------|
| 1 | 1/10/24 | | | 1. | 1/11/24 | 02 | PAU | 1. | 1/11 |
| 2 | 2/10/24 | | | 2. | 2/11/24 | 02 | PAU | 2 | 2/11 |
| 3 | 3/10/24 | | | 3. | 3/11/24 | 02 | PAU | 3 | 3/11 |
| 4 | 4/10/24 | | | 4 | 4/11/24 | 02 | PAU | 4 | 4/11 |
| 5 | 5/10/24 | 02 | PAU | 5. | 5/11/24 | 02 | PAU | 5 | 5/11 |
| 6 | 6/10/24 | 02 | PAU | 6. | 6/11/24 | 02 | PAU | 6 | 6/11 |
| 7 | 7/10/24 | | | 7 | 7/11/24 | 02 | PAU | 7 | 6/11 |
| 8 | 8/10/24 | 02 | PAU | 8 | 8/11/24 | 02 | PAU | 8 | 8/11 |
| 9 | 9/10/24 | 02 | PAU | 9. | 9/11/24 | 02 | PAU | 9 | 9/11 |
| 10 | 10/10/24 | 02 | PAU | 10. | 10/11/24 | 02 | PAU | 10 | 10/11 |
| 11 | 11/10/24 | 02 | PAU | 11 | 11/11/24 | 02 | PAU | 11 | 11/11 |
| 12 | 12/10/24 | | | 12 | 12/11/24 | 02 | PAU | 12 | 12/11 |
| 13 | 13/10/24 | 02 | PAU | 13 | 13/11/24 | 02 | PAU | 13 | 13/11 |
| 14 | 14/10/24 | | | 14 | 14/11/24 | 02 | PAU | 14 | 14/11 |
| 15 | 15/10/24 | 02 | PAU | 15 | 15/11/24 | 02 | PAU | 15 | 15/11 |
| 16 | 16/10/24 | | | 16 | 16/11/24 | 02 | PAU | 16 | 16/11 |
| 17 | 17/10/24 | 02 | PAU | 17 | 17/11/24 | 02 | PAU | 17 | 17/11 |
| 18 | 18/10/24 | 02 | PAU | 18 | 18/11/24 | 02 | PAU | 18 | 18/11 |
| 19 | 19/10/24 | 02 | PAU | 19 | 19/11/24 | | | 19 | 19/11 |
| 20 | 20/10/24 | | | 20. | 20/11/24 | 02 | PAU | 20 | 20/11 |
| 21 | 21/10/24 | 02 | PAU | 21 | 21/11/24 | 02 | PAU | 21 | 21/11 |
| 22 | 22/10/24 | 02 | PAU | 22 | 22/11/24 | 02 | PAU | 22 | 22/11 |
| 23 | 23/10/24 | 02 | PAU | 23 | 23/11/24 | 02 | PAU | 23 | 23/11 |
| 24 | 24/10/24 | | | 24 | 24/11/24 | 02 | PAU | 24 | 24/11 |
| 25 | 25/10/24 | 02 | PAU | 25 | 25/11/24 | 02 | PAU | 25 | 25/11 |
| 26 | 26/10/24 | 02 | PAU | 26 | 26/11/24 | 02 | PAU | 26 | 26/11 |
| 27 | 27/10/24 | 02 | PAU | 27 | 27/11/24 | 02 | PAU | 27 | 27/11 |
| 28 | 28/10/24 | 02 | PAU | 28 | 28/11/24 | 02 | PAU | 28 | 28/11 |
| 29 | 29/10/24 | | | 29 | 29/11/24 | | | 29 | 29/11 |
| 30 | 30/10/24 | | | 30. | 30/11/24 | 02 | PAU | 30 | 30/11 |
| 31 | 31/10/24 | 02 | PAU | 31 | 31/11/24 | | | 31 | 31/11 |
| TOTAL | | 38 | | TOTAL | | 56 | | | TOT |

ਸ਼ੀ- ਟਿਕਾਣਾ-24

| ਸ਼ੀ. ਨੰ | ਦਿੱਤੀ | 2022 21/2026 | ਦਰਮਾਦਰ. | |
|---------|----------|-----------------|---------|--|
| 1. | 1/12/24 | 1+1 | ਪੇਪਰ | |
| 2 | 2/12/24 | 1+1 | ਪੇਪਰ | |
| 3 | 3/12/24 | 1+1 | ਪੇਪਰ | |
| 4 | 4/12/24 | 1+1 | ਪੇਪਰ | |
| 5 | 5/12/24 | 1+1 | ਪੇਪਰ | |
| 6 | 6/12/24 | 1+1 | ਪੇਪਰ | |
| 7 | 7/12/24 | 1+1 | ਪੇਪਰ | |
| 8 | 8/12/24 | 1+1 | ਪੇਪਰ | |
| 9 | 9/12/24 | 1+1 | ਪੇਪਰ | |
| 10 | 10/12/24 | 1+1 | ਪੇਪਰ | |
| 11 | 11/12/24 | 1+1 | ਪੇਪਰ | |
| 12 | 12/12/24 | 1+1 | ਪੇਪਰ | |
| 13 | 13/12/24 | X+XX | | |
| 14 | 14/12/24 | X+XX | | |
| 15 | 15/12/24 | X+XX | | |
| 16 | 16/12/24 | XXX | | |
| 17 | 17/12/24 | XXX | | |
| 18 | 18/12/24 | XXX | | |
| 19 | 19/12/24 | 1+1 | ਪੇਪਰ | |
| 20 | 20/12/24 | 1+1 | ਪੇਪਰ | |
| 21 | 21/12/24 | 1+1 | ਪੇਪਰ | |
| 22 | 22/12/24 | 1+1 | ਪੇਪਰ | |
| 23 | 23/12/24 | | | |
| 24 | 24/12/24 | 1+1 | ਪੇਪਰ | |
| 25 | 25/12/24 | 1+1 | ਪੇਪਰ | |
| 26 | 26/12/24 | 1+1 | ਪੇਪਰ | |
| 27 | 27/12/24 | XXX | | |
| 28 | 28/12/24 | X+XX | | |
| 29 | 29/12/24 | 1+1 | ਪੇਪਰ | |
| 30 | 30/12/24 | 1+1 | ਪੇਪਰ | |
| 31 | 21/12/24 | 1+1 | ਪੇਪਰ | |
| | TOTAL | 44- | | |

For HOTEL MERIVARA ESTATE
 A Unit of Vardaan Sazam Ltd.
 Director

JAN. 25:

FEB. 25:

| S.N. | TENKER TOTAL | Date | Signature | S.N. | Date | TENKER TOTAL | Signature |
|------|---------------|-------|-------------|------|---------|--------------|-------------|
| | 02 | TOTAL | | | | | |
| 1. | 1101/25 | | | 1. | 11/2/25 | 02 | [Signature] |
| 2. | 211/25 | | | 2. | 21/2/25 | 02 | [Signature] |
| 3. | 311/25 | | | 3. | 31/2/25 | 02 | [Signature] |
| 4. | 411/25 | 02 | [Signature] | 4. | 41/2/25 | 02 | [Signature] |
| 5. | 511/25 | | | 5. | 51/2/25 | | |
| 6. | 611/25 | 02 | [Signature] | 6. | 61/2/25 | | |
| 7. | 711/25 | | | 7. | 71/2/25 | 02 | [Signature] |
| 8. | 811/25 | | | 8. | 81/2/25 | 02 | [Signature] |
| 9. | 911/25 | | | 9. | 91/2/25 | | |
| 10. | 1011/25 | 02 | [Signature] | 10. | 10/2/25 | | |
| 11. | 1111/25 | 02 | [Signature] | 11. | 11/2/25 | | |
| 12. | 1211/25 | 02 | [Signature] | 12. | 12/2/25 | 02 | [Signature] |
| 13. | 1311/25 | | | 13. | 13/2/25 | 02 | [Signature] |
| 14. | 1411/25 | | | 14. | 14/2/25 | 02 | [Signature] |
| 15. | 1511/25 | 02 | [Signature] | 15. | 15/2/25 | 02 | [Signature] |
| 16. | 1611/25 | 02 | [Signature] | 16. | 16/2/25 | | |
| 17. | 1711/25 | | | 17. | 17/2/25 | 02 | [Signature] |
| 18. | 1811/25 | 02 | [Signature] | 18. | 18/2/25 | 02 | [Signature] |
| 19. | 1911/25 | 02 | [Signature] | 19. | 19/2/25 | | |
| 20. | 2011/25 | 02 | [Signature] | 20. | 20/2/25 | 02 | [Signature] |
| 21. | 2111/25 | 02 | [Signature] | 21. | 21/2/25 | 02 | [Signature] |
| 22. | 2211/25 | | | 22. | 22/2/25 | | |
| 23. | 2311/25 | 02 | [Signature] | 23. | 23/2/25 | | |
| 24. | 2411/25 | | | 24. | 24/2/25 | 02 | [Signature] |
| 25. | 2511/25 | | | 25. | 25/2/25 | 02 | [Signature] |
| 26. | 2611/25 | | | 26. | 26/2/25 | | |
| 27. | 2711/25 | 02 | [Signature] | 27. | 27/2/25 | | |
| 28. | 2811/25 | | | 28. | 28/2/25 | 02 | [Signature] |
| 29. | 2911/25 | 02 | [Signature] | | | | |
| 30. | 3011/25 | 02 | [Signature] | | | | |
| 31. | 3111/25 | | | | TOTAL | 36 | |
| | TOTAL | 30 | | | | | |

For HOTEL MANGARA ESTATE
A Unit of Mangani Heritage Hotel Ltd.
Vijay Soman
Director

in MARCH 25: 1972

in APRIL 25: 1972

1-7

| SN | DATE | TOTAL TANKER | Signature | SN | DATE | TOTAL TANKER | Signature | SN | DATE |
|-------|---------|--------------|-----------|-------|---------|--------------|-----------|-------|---------|
| 1 | 1/3/22 | 02 | Redu | 1 | 1/4/22 | | | 1 | 1/3/22 |
| 2 | 2/3/22 | | | 2 | 2/4/22 | | | 2 | 2/3/22 |
| 3 | 3/3/22 | 2 | Redu | 3 | 3/4/22 | | | 3 | 3/3/22 |
| 4 | 4/3/22 | | | 4 | 4/4/22 | 2 | Redu | 4 | 4/3/22 |
| 5 | 5/3/22 | 2 | Redu | 5 | 5/4/22 | 2 | Redu | 5 | 5/3/22 |
| 6 | 6/3/22 | 2 | Redu | 6 | 6/4/22 | 2 | Redu | 6 | 6/3/22 |
| 7 | 7/3/22 | | | 7 | 7/4/22 | 2 | Redu | 7 | 7/3/22 |
| 8 | 8/3/22 | | | 8 | 8/4/22 | | | 8 | 8/3/22 |
| 9 | 9/3/22 | | | 9 | 9/4/22 | | | 9 | 9/3/22 |
| 10 | 10/3/22 | | | 10 | 10/4/22 | | | 10 | 10/3/22 |
| 11 | 11/3/22 | | | 11 | 11/4/22 | 2 | Redu | 11 | 11/3/22 |
| 12 | 12/3/22 | | | 12 | 12/4/22 | 2 | Redu | 12 | 12/3/22 |
| 13 | 13/3/22 | 2 | Redu | 13 | 13/4/22 | 2 | Redu | 13 | 13/3/22 |
| 14 | 14/3/22 | 2 | Redu | 14 | 14/4/22 | 2 | Redu | 14 | 14/3/22 |
| 15 | 15/3/22 | | | 15 | 15/4/22 | | | 15 | 15/3/22 |
| 16 | 16/3/22 | 2 | Redu | 16 | 16/4/22 | | | 16 | 16/3/22 |
| 17 | 17/3/22 | | | 17 | 17/4/22 | | | 17 | 17/3/22 |
| 18 | 18/3/22 | 2 | Redu | 18 | 18/4/22 | 2 | Redu | 18 | 18/3/22 |
| 19 | 19/3/22 | 2 | Redu | 19 | 19/4/22 | 2 | Redu | 19 | 19/3/22 |
| 20 | 20/3/22 | 2 | Redu | 20 | 20/4/22 | 2 | Redu | 20 | 20/3/22 |
| 21 | 21/3/22 | 2 | Redu | 21 | 21/4/22 | 2 | Redu | 21 | 21/3/22 |
| 22 | 22/3/22 | | | 22 | 22/4/22 | 2 | Redu | 22 | 22/3/22 |
| 23 | 23/3/22 | | | 23 | 23/4/22 | 2 | Redu | 23 | 23/3/22 |
| 24 | 24/3/22 | 2 | Redu | 24 | 24/4/22 | | | 24 | 24/3/22 |
| 25 | 25/3/22 | 2 | Redu | 25 | 25/4/22 | | | 25 | 25/3/22 |
| 26 | 26/3/22 | | | 26 | 26/4/22 | | | 26 | 26/3/22 |
| 27 | 27/3/22 | 2 | Redu | 27 | 27/4/22 | | | 27 | 27/3/22 |
| 28 | 28/3/22 | 2 | Redu | 28 | 28/4/22 | | | 28 | 28/3/22 |
| 29 | 29/3/22 | | | 29 | 29/4/22 | 2 | Redu | 29 | 29/3/22 |
| 30 | 30/3/22 | | | 30 | 30/4/22 | 2 | Redu | 30 | 30/3/22 |
| 31 | 31/3/22 | | | 31 | 31/4/22 | | | 31 | 31/3/22 |
| TOTAL | | 30 | | TOTAL | | 32 | | TOTAL | |

HOTEL MELIPATI ESTATE
A Unit of Sogama Heritage Hotel Ltd.
U Sanyasari
Director

1. MAY 25

1. JUN 25

| SN | Date | TOTAL PENKER | Sign. Line | SN | Date | TOTAL TAHUKA | Pengeluaran | ... |
|-------|---------|-----------------|------------|-------|---------|-----------------|-------------|-----|
| 1. | 1/5/25 | | | 1. | 1/6/25 | 2 | Peker | |
| 2. | 2/5/25 | | | 2. | 2/6/25 | 2 | Peker | |
| 3. | 3/5/25 | | | 3. | 3/6/25 | | | |
| 4. | 4/5/25 | | | 4. | 4/6/25 | | | |
| 5. | 5/5/25 | 02 | Peker | 5. | 5/6/25 | 2 | Peker | |
| 6. | 6/5/25 | | | 6. | 6/6/25 | 2 | Peker | |
| 7. | 7/5/25 | | | 7. | 7/6/25 | | | |
| 8. | 8/5/25 | | | 8. | 8/6/25 | 2 | Peker | |
| 9. | 9/5/25 | 02 | Peker | 9. | 9/6/25 | | | |
| 10. | 10/5/25 | | | 10. | 10/6/25 | | | |
| 11. | 11/5/25 | | | 11. | 11/6/25 | | | |
| 12. | 12/5/25 | 02 | Peker | 12. | 12/6/25 | | | |
| 13. | 13/5/25 | | | 13. | 13/6/25 | | | |
| 14. | 14/5/25 | | | 14. | 14/6/25 | | | |
| 15. | 15/5/25 | | | 15. | 15/6/25 | | | |
| 16. | 16/5/25 | | | 16. | 16/6/25 | 2 | Peker | |
| 17. | 17/5/25 | 02 | Peker | 17. | 17/6/25 | 2 | Peker | |
| 18. | 18/5/25 | | | 18. | 18/6/25 | | | |
| 19. | 19/5/25 | | | 19. | 19/6/25 | | | |
| 20. | 20/5/25 | | | 20. | 20/6/25 | | | |
| 21. | 21/5/25 | | | 21. | 21/6/25 | | | |
| 22. | 22/5/25 | | | 22. | 22/6/25 | | | |
| 23. | 23/5/25 | | | 23. | 23/6/25 | | | |
| 24. | 24/5/25 | | | 24. | 24/6/25 | | | |
| 25. | 25/5/25 | | | 25. | 25/6/25 | | | |
| 26. | 26/5/25 | | | 26. | 26/6/25 | | | |
| 27. | 27/5/25 | 02 | Peker | 27. | 27/6/25 | | | |
| 28. | 28/5/25 | 02 | Peker | 28. | 28/6/25 | | | |
| 29. | 29/5/25 | | | 29. | 29/6/25 | | | |
| 30. | 30/5/25 | | | 30. | 30/6/25 | | | |
| 31. | 31/5/25 | | | 31. | 31/6/25 | | | |
| TOTAL | | 12 | | TOTAL | | 14 | | |

For HOTEL MERWARA ESTAT
A Unit of Sogari Heritage Hotel Ltd
US Bay Sogari

॥ जय माता दी ॥

Mob. : 9694556565

भैरवर्ष मुकेश रावरा

भवन निर्माण सामग्री व साहित्य वाटर सप्लायर्स

अजमेर (राज.)

दिनांक 30/6/25

बिल नं. : 109

श्रीमान् दीलत सिखाटा शेख

| क्र.सं. | सामग्री का विवरण | सप्लाइ दि. | मात्रा | दर | राशि |
|---------|------------------|------------|--------|----|------|
|---------|------------------|------------|--------|----|------|

1 कुट्टा से 30 कुट्टा

14 टन

3000

42000

| | | |
|-------------------------|-----------|---------|
| राशि (शब्दों में) | कुल | कुल योग |
| | वैट | % |
| | कुल योग | 42000 |

- भूल-चूक लेनी-देनी।
- सभी विवादों का न्याय क्षेत्र नसीयाबाद होगा।

वास्तु : श्री. मुकेश रावरा



Hotel Merwara Estate

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

DAULAT BAGH, AJMER - 305 001

Dated 7/7/25

V. No.

PARTICULARS

AMOUNT
Rs. P.

| | | | |
|--------|-----------------------------------|-------------|--|
| DEBIT | Repair & maintenance Building | 4200 | |
| | Car's pair to muckers water tanks | | |
| | 14 @ 300 = 4200 | | |
| | TOTAL | 4200 | |
| CREDIT | Car's | | |
| | | | |
| | TOTAL | | |

Approved by
Signature

Mukesh Raavara
Receiver's Signature

9694 556565

॥ जय माता दी ॥

Mob.: 9694556565

भैरवसु मुकेश रावण

भवन निर्माण सामग्री व साहित्य वाटर साल्वायर्स

अजमेर (राज.)

दिनांक: 30/11/25

बिल नं.: 102

श्रीमान्: डॉ. एल. मेरवार 522

क्र.सं. सामग्री का विवरण

साल्टाई दि.

भागा

दर

राशि

1 डीपिंग रफ 30
डोमिंग
पानी टेंक

32
जेमल

300

9600 = 00

राशि (शब्दों में)

कुल
वैट
कुल योग

कुल
वैट
कुल योग

• भूल-चूक लेनी-देनी।

• सभी विवादों का न्याय क्षेत्र नसीराबाद होगा।

वास्तु: भै. मुकेश रावण

PETTY CASH VOUCHER



Hotel Merwara Estate

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

DAULAT BAGH,
AJMER - 305 001

Dated 4/5/25

V. No.

| DEBIT | PARTICULARS | AMOUNT | |
|--------|--|--------|----|
| | | Rs. | P. |
| | Repair & maintain Bulding | 9600 | |
| | cash paid to Mukesh Wats Tanks 320, 300, 9600 | | |
| | TOTAL | 9600 | |
| CREDIT | | | |
| | Cash | | |
| | TOTAL | | |

Approved by

Signature

Receiver's Signature

Mob. : 99284 58518

॥ जय भाता दी ॥

Mob. : 96945 56565

भैरवस भुकेण रावत

भवन निर्माण सामग्री व साहित्य वाट्ट भण्डार्य

मु. पो. केसरपुरा, वाया - सरावणा, अजमेर (राज.)

विल नं.: 068

दिनांक: 31/3/25

श्रीमान् श्री दालत २२७२

| क्र.सं. | सामग्री का विवरण | सज्जाई दि. | मात्रा | दर | राशि |
|-------------------------|------------------|------------|-----------|-----|------|
| | 1 अर्ध डी | | 30 | 300 | 9000 |
| | 31 अर्ध | | 30 | 300 | 9000 |
| राशि (शब्दों में) | | | कुल | | 9000 |
| | | | वैट.....% | | |
| | | | कुल योग | | 9000 |

- भुक्त-युक्त लेनी-देनी।
- सभी विवादों का न्याय क्षेत्र नसीरवादा होगा।

वास्तव: मे. भुकेण रावत

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH,
AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

Dated 7/4/25

V. No.

| DEBIT | PARTICULARS | AMOUNT | |
|--------|---------------------------------|--------|----|
| | | Rs. | P. |
| | Repair & Maintenance Building | 9000 | |
| | Cash paid to Mukesh with Thanks | | 1 |
| | 300 300 - 9000 | | |
| | TOTAL | 9000 | |
| CREDIT | | | |
| | Cash | | |
| | TOTAL | | |

Approved by
Signature.....

Receiver's Signature



Mob : 99284 58518

॥ जय भगवा दी ॥

Mob : 96945 56565

भूकेश भुकेका रायत

भवन निर्माण सामग्री व साहित्य वाटर सप्लायर्स
मु. पो. केसरपुरा, बाया - सरावणा, अजमेर (राज.)

बिल नं. 066

दिनांक: 28/12/25

श्रीमान् डौलत अरवाडा री

| क्र.सं. | सामग्री का विवरण | सन्नाई दि. | मात्रा | दर | राशि |
|---------|-------------------------|------------|---------|-----|-------|
| | 1-2-25 का 28-12-25 | | 34 | 300 | 10600 |
| | राशि (शब्दों में) | | कुल | | 10600 |
| | | | वैट % | | |
| | | | कुल योग | | 10600 |

- भूल-चूक लेनी-देनी।
- सभी विवादों का न्याय क्षेत्र नसीराबाद होगा।

वास्तो : भू. भुकेका रायत

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH,
AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

V. No.

Dated 7/13/25

| DEBIT | PARTICULARS | AMOUNT | |
|--------|-----------------------------------|--------|----|
| | | Rs. | P. |
| | Repair & Maintenance Building | 10600 | |
| | car's part to Mukesh kumar Trehan | | |
| | 34 @ 300 = 10600 | | |
| | TOTAL | 10600 | |
| CREDIT | | | |
| | Car | | |
| | TOTAL | | |

Approved by
Signature.....

Receiver's Signature

Mob. : 99284 58518

॥ जय माता दी ॥

Mob. : 96945 56565

मैसर्स मुकेश रावत

भवन निर्माण सामग्री व साहिल वाटर सप्लायर्स

मु. पो. केसरपुरा, वाया - सराधना, अजमेर (राज.)

064

बिल नं.

दिनांक : 31.11.25

श्रीमान् श्री रावत 2-82

| क्र.सं. | सामग्री का विवरण | सप्लाइ दि. | मात्रा | दर | राशि |
|---------|------------------|------------|--------|-----|------|
| | 1 इन्चरी सी | | 30 | 300 | 9000 |
| | 31 इन्चरी | | 200 | | |

राशि (शब्दों में)

कुल

वैट %

कुल योग

9000

• भूल-भ्रुक लेनी-देनी।

• सभी विवादों का न्याय क्षेत्र नसीराबाद होगा।

वास्ते : मे. मुकेश रावत

Mukesh Rawat

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH, AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

V. No.

Dated ... 6/12/25 ...

| DEBIT | PARTICULARS | AMOUNT | |
|--------|--|--------|----|
| | | Rs. | P. |
| | Repair & Maintain Bulding | 9000 | |
| | car ^s paid to Mukesh Waks Trunk | | |
| | 3 @ 300 = 9000 | | |
| | TOTAL | 9000 | |
| CREDIT | Car | | |
| | TOTAL | | |

Approved by

Signature

Mukesh Rawat
Receiver's Signature

02001-02001

Mob. : 99284 58518

॥ जय माता दी ॥

Mob. : 96945 56565

मेघार्थ मुक्केश रावत

भवन निर्माण सामग्री व साहित्य वाहक सप्लायर्स

मु. पो. केसरपुरा, वाया - ससाधना, अजमेर (राज.)

विल नं. 062

दिनांक : 31/12/24

श्रीमान् डॉ. सु. मेरवार एसे

| क्र.सं. | सामग्री का विवरण | सप्लाय दि. | मात्रा | दर | राशि. |
|---------|---------------------|------------|--------|-----|-------|
| | 1-12-24 से 31/12/24 | | 44 | 300 | 13200 |
| | | | 25% | | |

| | | |
|-------------------|------------|-------|
| राशि (शब्दों में) | कुल | 13200 |
| | चैट.% | |
| | कुल योग | |

वास्ते : मे. मुक्केश रावत

• भूल-चूक लेनी-देनी।
• सभी विवादों का ब्याय क्षेत्र नसीराबाद होगा।

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH, AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

Dated 31/12/25

V. No.

| DEBIT | PARTICULARS | AMOUNT | |
|-------|--------------------------------|--------|----|
| | | Rs. | P. |
| | Repairs & Maintenance Building | 13200 | |
| | Call paid to Mukesh Walk Trunk | | 1 |
| | 44 @ 300 = 13200 | | |
| | TOTAL | 13200 | |
| | Cash | | |
| | TOTAL | | |

Approved by
Signature.....

Mukesh Raav
Receiver's Signature

9694556565

Mob: 99284 58518

॥ जय माता दी ॥

Mob: 96945 56565

मैसर्स मुकेश रावत

भवन निर्माण सामग्री व सहिल याटर सप्लायर्स

मु. पो. केसरपुरा, वाया - सराधना, अजमेर (राज.)

विलान 080

दिनांक: 30/11/24

श्रीमान डॉ. सुरेश खेर

| क्र.सं. | सामग्री का विवरण | सप्लाइ दि. | मात्रा | दर | राशि | |
|-------------------------|---------------------|------------|--------|-----|------------|-------|
| | 1-11-24 से 30/11/24 | | 56 | 300 | 16800 | |
| | | | रकम | | | |
| राशि (शब्दों में) | | | | | कुल | 16800 |
| | | | | | वैद.% | |
| | | | | | कुल योग | |

वास्ते: मे. मुकेश रावत

भूल-चूक लेनी-देनी।
सभी विवादों का न्याय क्षेत्र नसीरबाद होगा।

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH,
AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

Dated 4/12/24

V. No.

| DEBIT | PARTICULARS | AMOUNT | |
|--------|--|--------|----|
| | | Rs. | P. |
| | Repair of Mainstage Building | 16800 | |
| | Cheque paid to Mukesh Works Trunkers 56 @ 300 = 16800 | | 1 |
| | TOTAL | 16800 | |
| CREDIT | | | |
| | Car | | |
| | TOTAL | | |

Approved by
Signature.....

Receiver's Signature

9694556565

Mob. : 99284 58518

॥ जय माता दी ॥

Mob. : 96945 56565

शैलेश मुकुंदा रावत

भवन निर्माण सामग्री व साहित्य वापर सप्लायर्स

मु. पो. केसरपुरा, बावा - सरावना, अजमेर (राज.)

विल नं.

058

दिनांक : 31/10/24

श्रीमान्

शैलेश मुकुंदा रावत

क्र.सं.

सामग्री का विवरण

सप्लायर्स दि.

मात्रा

दर

राशि

1/10/24 से 31/10/24

38

300

11400

255

राशि (शब्दों में)

कुल
वैट.....%
कुल योग

11400

- भूल-चूक लेनी-देनी।
- सभी विवादों का ब्याज क्षेत्र कसीराबाद होगा।

वास्तो : भ. मुकुंदा रावत

PETTY CASH VOUCHER



Hotel Merwara Estate

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

DAULAT BAGH,
AJMER - 305 001

Dated 7/11/25

V. No.

| PARTICULARS | AMOUNT | |
|----------------------------------|--------|----|
| | Rs. | P. |
| DEBIT | | |
| Repairs & Maintenance Buildings | 11400 | |
| via bill to. Mukesh Walk Traders | | 1 |
| 38 @ 300 = 11400 | | |
| TOTAL | 11400 | |
| CREDIT | | |
| Cash | | |
| TOTAL | | |

Approved by *Amr*

Signature.....

Receiver's Signature *Mukesh*



Mob. : 99284 58518

॥ जय माता दी ॥

Mob. : 96945 56565

भैरवर्ष भुषेष्ठा रावत

भवन निर्माण सामग्री व साहित्य वास्तु सप्लायर्स

मु. पो. केसरपुरा, वाधा - सरासना, अजमेर (राज.)

बिल नं. 055

दिनांक: 30.09.25

श्रीमान श्रीरावत 287

क.सं. सामग्री का विवरण

सफाई दि.

मात्रा

दर

राशि

1 डिस्करी
30 डिस्करी

14
दर

350 4200

राशि (शब्दों में)

कुल
देट.....
कुल योग %

4200

- भूल-तूक लेनी देनी।
- सभी विवादों का न्याय क्षेत्र नसीरवादा होगा।

वास्तु : श्री. भुषेष्ठा रावत

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH,
AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

V. No.

Dated 01/10/25

| PARTICULARS | AMOUNT | |
|---|--------|----|
| | Rs. | P. |
| DEBIT | | |
| Repairs & maintainance Buildings | 4200 | |
| car paid to Mulera wats Trunkers 14 @ 300 = 4200 | | |
| TOTAL | 4200 | |
| CREDIT | | |
| Car | | |
| TOTAL | | |

Approved by *Am W*

Signature.....

Mulera wats Trunkers
Receiver's Signature



Mob : 99284 58518

॥ जय माता दी ॥

Mob : 96945 56565

शेखर भूकेश रावत

भवन निर्माण सामग्री व साहित्य वाटर सप्लायर्स

जु. पो. केसरपुरा, बाया - सरावणा, अजमेर (राज.)

विल नं: 052

दिनांक : 31/8/24

श्रीमान् होम्ल मेरवारा एस्टेट

| क्र.सं. | सामग्री का विवरण | सप्लाइ दि. | मात्रा | दर | राशि |
|-------------------------|-------------------|------------|-----------|-----|------|
| | 1-8-24 से 31/8/24 | | 18 टन | 300 | 5400 |
| राशि (शब्दों में) | | | कुल | | 5400 |
| | | | वैट.....% | | |
| | | | कुल राशि | | 5400 |

- भूल-चूक लेनी-देनी।
- सभी विवादों का न्याय क्षेत्र नसीरवादा होगा।

घारखे : शे. भूकेश रावत

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH,
AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

V. No.

Dated 5/9/25

| PARTICULARS | AMOUNT | |
|----------------------------------|--------|----|
| | Rs. | P. |
| DEBIT | | |
| Repairs & Maintenance Building | 5400 | |
| Cash paid to M/s. Suresh Traders | | 1 |
| 18 @ 300 = 5400 | | |
| TOTAL | 5400 | |
| CREDIT | | |
| Cash | | |
| TOTAL | | |

Approved by [Signature]
Signature.....

[Signature]
Receiver's Signature

Mob : 99284 58518

॥ जय भाता दी ॥

Mob : 96945 56565

मैक्स मुकेशा रावत

भवन निर्माण सामग्री व साहित्य वाटर सामग्री

सू. पो. केसरपुरा, वाया - सरायना, अजमेर (राज.)

बिल नं. 049

दिनांक : 31.7.25

श्रीमान श्रीराज २-४

| क्र.सं. | सामग्री का विवरण | संकाई दि. | मात्रा | दर | राशि |
|---------|------------------|-----------|--------|----|------|
|---------|------------------|-----------|--------|----|------|

1 जुलाई से
31 जुलाई

28
0.33
300
8400

| | | |
|-------------------------|-------|------|
| राशि (शब्दों में) | कुल | 8400 |
| | वैट % | |
| कुल योग | | |

- भुल-सूक लेनी-देनी।
- सभी विवरणों का न्याय क्षेत्र नसीदाबाद होगा।

कारते : मै. मुकेशा रावत
Mukeshwar

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH,
AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

Dated 4.8.25

V. No.

| DEBIT | PARTICULARS | AMOUNT | |
|--------|------------------------------|-------------|----|
| | | Rs. | P. |
| | Repair & maintain Bulding | 8400 | |
| | Cash paid to Mukeshwar Trunk | | 1 |
| | 28 @ 300, 8400 | | |
| | TOTAL | 8400 | |
| CREDIT | | | |
| | Cash | | |
| | TOTAL | | |

Approved by *[Signature]*

[Signature]
Receiver's Signature

Signature.....

96945 56565

Mob.: 99284 58518

॥ जय माता दी ॥

Mob.: 96945 5656

भैरव भुक्छा रावत

भवन निर्माण सामग्री व साहित्य वाटर सप्लायर्स

मु. पो. केसरपुरा, वाणा - सरावला, अजमेर (राज.)

बिल नं.: 046

दिनांक: 30/6/24

श्रीमान (डॉ. अरवि) खन्ना

| क्र.सं. | सामग्री का विवरण | सप्लाय दि. | मात्रा | दर | राशि |
|-------------------------|-------------------|------------|--------|------|---------|
| | 1-6-24 से 30-6-24 | | 6 टन | 3000 | 18000 |
| राशि (शब्दों में) | | कुल | | वैट | कुल योग |
| | | | | % | 18000 |

- भूल-भूक लेनी-देनी।
- सभी विवादों का व्याप क्षेत्र नसीराबाद होगा।

वास्तु: भै. भुक्छा रावत

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH, AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

V. No.

Dated 30/7/24

| PARTICULARS | AMOUNT | |
|----------------------------------|--------|----|
| | Rs. | P. |
| DEBIT | | |
| Repair & maintenance Building | 1800 | |
| Car pass to Mulcem works Trenton | | 1 |
| 6 @ 300, 1800 | | |
| TOTAL | 1800 | |
| CREDIT | | |
| Car | | |
| TOTAL | | |

Approved by: [Signature]

Receiver's Signature: [Signature]

Mob.: 99284 58518

॥ जय माता दी ॥

Mob.: 96945 56565

भैरवस मुकेश रावत

भवन निर्माण सामग्री व साहित्य बालक सामग्री
 कु.पो. केसरपुरा, वाया - सराधना, अजमेर (राज.)

बिल नं.

043

दिनांक: 30/5/25

श्रीमान्

वीरवाडा २४

| क्र.सं. | सामग्री का विवरण | सकार्द दि. | मात्रा | दर | राशि |
|---------|------------------|------------|--------|-----|------|
| | 1 अर्द सी | | 18 | 300 | 5400 |
| | 31 अर्द | | 28 | | |

| | | |
|-------------------|-----------|---------|
| राशि (शब्दों में) | कुल | |
| | वैट.....% | कुल योग |
| | | 5400 |

- भूल-भूक लेनी देनी।
- सभी विवादों का न्याय क्षेत्र नसीराबाद होगा।

घास्ते : *Mukesh Kumar*
 भैरवस रावत

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH,
 AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

V. No.

Dated ... 5/6/25 ...

| PARTICULARS | AMOUNT | |
|--|--------|----|
| | Rs. | P. |
| DEBIT | | |
| Repairs & Maintenance Building | 5400 | |
| Car pass of water Tanker 18 @ 300 = 5400 | | |
| (Printer) | | |
| TOTAL | 5400 | |
| CREDIT | | |
| Car | | |
| TOTAL | | |

Approved by *[Signature]*
 Signature.....

[Signature]
 Receiver's Signature

96945 56565

Mob: 99284 58518

॥ जय भावा दी ॥

Mob: 96945 56565

भैरवर्ष मुक्ता राधा

भवन निर्माण सामग्री व साहित्य वाटर मालायास

मु. पो. केसरपुरा, बाया - सरासना, अजमेर (राज.)

बिल नं. 041

दिनांक: 30/11/24

श्रीमान

श्री 29/51 2-22

| क्र.सं. | सामग्री का विवरण | संकाई दि. | माता | दर | राशि |
|---------|-----------------------|-----------|----------|-----|--------|
| | 1 अर्थम व 30 अर्थम | | 30 रु | 300 | 9000/- |

राशि (शब्दों में)

| | |
|-----------|--------|
| कुल | 9000/- |
| वैट.....% | |
| कुल राशि | 9000/- |

- भूल-भूक लेनी-देनी।
- सभी विवादों का व्याप क्षेत्र नसीयवादा होगा।

वाटसे : भै. मुक्ता राधा

Mukta Raधा

PETTY CASH VOUCHER



Hotel Merwara Estate

DAULAT BAGH,
AJMER - 305 001

(A UNIT OF SOGANI HERITAGE HOTEL LTD.)

Dated 4/11/24

V. No.

| DEBIT | PARTICULARS | AMOUNT | |
|--------|--|--------|----|
| | | Rs. | P. |
| | Repair & maintain Building | 9000 | |
| | cars pass & work Tanks 30 @ 300 = 9000 | | |
| | (misc) | | |
| | TOTAL | 9000 | |
| CREDIT | | | |
| | Cash | | |
| | TOTAL | | |

Approved by *[Signature]*

Signature.....

Mukta Raधा
Receiver's Signature

ACQUITTED



कार्यालय सक्षम प्राधिकारी एवं निदेशक, पुरातत्व एवं संग्रहालय विभाग, राजस्थान जयपुर
क्रमांक:-पु.स./स.प्रा./2025/1558 दिनांक:-31/12/25

श्री विजय सोगानी (निदेशक),
सोगानी हैरिटेज होटल लि0,
टिकम निवास, भागचन्द की कोठी,
सुभाष उद्यान के पास, अजमेर।

विषय:- प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 के अधीन राष्ट्रीय महत्व के रूप में घोषित संरक्षित संस्मारकों/पुरातत्वीय स्थलों और अवशेषों के प्रतिषिद्ध/विनियमित क्षेत्र में मरम्मत कार्य करने की अनुमति बाबत।

प्रसंग:- आपका ऑनलाईन आवेदन संख्या NOC-RJ-2024-11106

जैसाकि श्री विजय सोगानी (निदेशक), सोगानी हैरिटेज होटल लि0, टिकम निवास, भागचन्द की कोठी, सुभाष उद्यान के पास, अजमेर ने केन्द्रीय संरक्षित "आनासागर, वारादरी" अजमेर के निकट अथवा पास में प्रतिषिद्ध क्षेत्र में अपने वाणिज्यिक भवन के मरम्मत कार्य की अनुमति के लिये आवेदन दिया है और प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 और उसके अधीन बनाए गए नियमों के उपबन्धों का पालन करने का वचन दिया है, मैं अधोहस्ताक्षरकर्ता सक्षम प्राधिकारी एवं निदेशक, पुरातत्व एवं संग्रहालय विभाग, राजस्थान जयपुर, उक्त नियमों के नियम 20D(4) एवं प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष (विरासत उपविधियां और सक्षम प्राधिकारी के अन्य कृत्यों को विरचित करना) नियम 2011 के नियम 8(1) के अधीन श्री विजय सोगानी (निदेशक) को मरम्मत कार्य के लिये अनुमति देता हूँ।

यह अनुमति अधिनियम और उसके अधीन बनाए गए नियमों के उपबन्धों के अधीन दी गयी है और यह निम्नलिखित शर्तों के अधीन रहते हुए दी जाती है, अर्थात :-

1. यह अनुमति प्रस्तावित वाणिज्यिक भवन में दरारों को भरने या बंद करने, भवन या ढांचे के कतिपय भागों पर पुनः प्लास्टर करने, पानी की टंकी, जल निकासी, मलवाही लाईनों की मरम्मत, आधार की नींव को मजबूत करना, खिडकियां दरवाजों को बदलना, फर्श पुनः बिछाना, छत से पानी के रिसाव को बंद करना, पानी की पाईप लाईन बिछाना या बदलना, पानी की टंकी को टूटने से रोकना, सिडियों को बदलना या उन्हें मजबूत करना, भवन या ढांचे पर सफेदी या रंग करवाने आदि के लिए है अथवा ऐसे ही अन्य संकर्म जैसी छोटी मरम्मतें अंतर्वलित हैं।
2. कोई नया निर्माण कार्य नहीं किया जावेगा।
3. इस स्वीकृति को किसी प्रकार का मालिकाना हक नहीं समझा जावे।

यह अनुमति हस्तान्तरणीय नहीं है और यह दिनांक 30.01.2025 से प्रारम्भ होने वाले तीन वर्ष की अवधि तक विधिमान्य रहेगी।

सक्षम प्राधिकारी एवं निदेशक
पुरातत्व एवं संग्रहालय विभाग
राजस्थान, जयपुर

क्रमांक:-पु.स./स.प्रा./2025/

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. महानिदेशक, भारतीय पुरातत्व सर्वेक्षण, जनपथ, नई दिल्ली-110001
2. सदस्य सचिव, राष्ट्रीय स्मारक प्राधिकरण, 24, तिलक मार्ग, नई दिल्ली।
3. अधीक्षण पुरातत्वविद्, भारतीय पुरातत्व सर्वेक्षण, जोधपुर मण्डल, जोधपुर।

उप निदेशक

Tax Invoice (Original Copy)

| | | |
|--|--|-----------------------|
| Bijson Innovations Pvt. Ltd. 37, Shalimar Bagh, Chitrakoot Marg, Ajmer Road JAIPUR (RAJASTHAN) Contact No. 8223333000, 0141-40405874 E-mail: info@bijson.com GSTIN No. 08AAGCB5467M1Z5 | Invoice No. 26/19-20 ✓ | Dated ✓ 03/08/2019 |
| | Dispatch From A-115 A Dake Bihari Industrial Area, Extension, Chomu Tehsil Jaipur | Dated 03/08/2019 |
| | Order No. Telephonic | Dated 18/06/2019 |
| Consignee :- Tularam Nuth Mal C/o Sogani Heritage Hotels Ltd. Hotel Mewara Estate Bhagchand Ki Kothi, Daulat Bagh Road Near Ana Sagar Lake AJMER (Rajasthan) -305001 GSTIN NO. 08AABCT8796Q1Z6 | Dispatch Doc No. 1615 | Dated 03/08/2019 |
| | Dispatch Through Shree Durga Transport RJ02GA6296 | Destination AJMER |

| Sl. No. | Description of Goods | HSN Code | Quantity | Rate | Amount |
|---|---|----------|----------|------------|-----------------------|
| | Organic waste Processor (Bio Methanation Plant-200 kg/day) (Digester part) | 84 | 01 | 3,57,143/- | 3,57,143/- |
| <div style="border: 1px solid black; padding: 5px;"> Bank Details :- Bank: Central Bank of India Branch: M.I. Road , Jaipur Name : Bijson Innovations Pvt Ltd. A/c No.: 3521329306 IFSC Code : CBIN0280429 </div> | | | | | |
| | Total | | 01 | | 3,57,143/- |
| | GST | | | 5.0% | 17,857.00 |
| | (a) Total tax to be collected for Centre(IGST) | | | 0.00% | 00.00 |
| | (b) Total tax to be collected for State(SGST) | | | 2.50% | 8928.50 |
| | (c) Total tax to be collected for Centre(CGST) | | | 2.50% | 8928.50 |
| | GRAND TOTAL | | | | Rs 3,75,000.00 |

Amount In Words:- Three Lakh Seventy Five thousand Only.

I declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

For Bijson Innovations Pvt. Ltd

Ajayin

Director

SUBJECT TO JAIPUR JURISDICTION
This is Computer Generated Invoice



नगर निगम अजमेर

(राजस्थान नगर पालिका सेवा नियम 1963 के नियम 22, 23 और 24 (1) के अधीन)

रसीद

| | | | |
|---|---|----------------------------|------------------------|
| रसीद नं. | रसीद दिनांक | काउन्टर का नाम एवं क्रमांक | वार्ड क्र. |
| 7846/2903 | 04/04/2025 | CASHIER 1 | |
| सेवा क्रमांक / कन्ट्रोल नं. : | नाम व पता | | |
| | HOTEL MERWARA ESTET VIVAH SAMHARO STHAL VIJAY SOGANI SUBHASH UDHYAN KE PASS AJMER | | |
| भद का नाम | | प्राप्त प्रति | |
| MARRIAGE PLACE REGISTRATION 140-10-04 | | | |
| CLEANING MARRIAGE PLACE GARDEN FEE. | | 40,000.00 | |
| MARRIAGE GARDEN FIRE APPLICATION/N.O.C. FEE. | | 5,000.00 | |
| MARRIAGE PLACE LAND USE FEE. | | 105,875.00 | |
| MARRIAGE PLACE REGISTRATION FEE. | | 107,154.00 | |
| विवरण : MARRIAGE PLACE GARDEN CHARGES.2025-2026 | | | |
| अक्षरे रु. TWO LAKH FIFTY EIGHT THOUSANDS TWENTY NINE RUPEES ONLY | | | योग 258,029.00 |
| चेक नं. | चेक दिनांक | चेक राशि रु. | बैंक एवं ब्रांच का नाम |
| 658112 | 27/03/2025 | 258,029.00 | H.D.F.C. BANK (BGS) |

Photos of M/s Hotel Merwara Estate, Ajmer



Pic 1: Hotel Block



Pic 2: Patio with renovated Floor



Pic 3: Banquet Hall



Pic 4: Plantation



Pic 5: Well Cum Storage Tank



Pic 6: Meter Provided with Well



Pic 7: Compost Machine



Pic 8: Electric Meter with ETP



Pic 9: Water Meter at inlet of ETP



Pic 10: Water Meter at outlet of ETP